



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,5th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
1	WP(C)/701/2024 FIXED	ON THE DEATH OF BIMAL KRISHNA SAHA, HIS LEGAL HEIRS VISHAL SAHA AND ANR Versus STATE BAK OF INDIA AND 2 ORS	MS U DAS MR. S DEY	MR A KHANIKAR MR A KHANIKAR MR. H BURAGOHAIN
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
2	WA/388/2022 FIXED	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 6 ORS. B	MR. K N CHOUDHURY MS. A VERMA MR. N J KHATANIAR	GA, ASSAM MR. K GOSWAMI (R6) MR. P HAZARIKA R SARMAH (R6) MR H K NATH (R6) MR J BORAH (R6) P. BORAH SC, WPT AND BC
3	WA/265/2023 FIXED	UNION OF INDIA Versus LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	MR S DUTTA (R-1-3,5-49,51,52, 54-69,71-87,89,103,105-117, 119-126,128-145,148,159) MS. I DAS (R-1-3,5-49,51,52, 54-69,71-87,89,103,105-117,119-126, 128-145,148,159,161-163,172-177) GA, MIZORAM
	WITH I.A.(Civil)/1958/2023 in WA/265/2023	UNION OF INDIA Versus LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	GA, MIZORAM
4	WITH WA/320/2023	THE UNION OF INDIA AND 4 ORS. Versus LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL GA, MIZORAM
	WITH I.A.(Civil)/2377/2023 in WA/320/2023	THE UNION OF INDIA AND 4 ORS. Versus LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	GA, MIZORAM

5	WA/347/2023 CAVT. NO.10372/023, FIXED, CAVT./1037/2023	JLD CONSTRUCTION PRIVATE LTD Versus THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. M K DAS MR. U S BORA	MR. P K TIWARI MR H GUPTA MR. B D DEKA (R-6) MR. M DAS (R-6) MR. A R GOGOI N CHAUDHURY (R-6) MR A BHATRA (R-6) MR A DEKA (R-6) DY.S.G.I. FOR CAVEATOR
HEARING				
6	WP(C)/7886/2015	UMESH TAMULI and 176 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.B CHOUDHURY MS.H DEKA MS.P DUTTA	GA, ASSAM MR.A DAS(R-4) MR.S R RABHAR-4 MR.C CHOUDHURY AG, ASSAM
	WITH I.A.(Civil)/2400/2023 in WP(C)/7886/2015	UMESH TAMULI and 176 ORS Versus THE STATE OF ASSAM AND 3 ORS		GA, ASSAM MR. S R RABHA
7	WP(C)/259/2017	SRI HARIHAR BARMAN Versus THE UNION OF INDIA and 4 ORS	MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI	MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I.
8	PIL(Suo Moto)/3/2018	XXXX Versus IN RE- THE STATE OF ASSAM AND 15 ORS.	SC, GHC	MR. A K BHATTACHARYYA MR. M Z AHMED MR. M Z AHMED MR. D SAIKIA, AG, ASSAM MR G UZIR (R-13) MR. B D GOSWAMI (R-11) MR. R K D CHOUDHURY, DY. S.G.I. MR. P N GOSWAMI (r-2,3,4) MR. A M DUTTA MRS. K BARPUZARI (R-16) MR. A CHAMUAH, INTERVENOR MR. S DUTTA
9	PIL/16/2018	MANJIT GOGOI AND ANR. Versus THE STATE OF ASSAM AND 16 ORS.	MRS M D CHOWDHURY MR D GOGOI MR. M DAS MS S DAS MR. B N DEKA MS. M BARUAH	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
10	PIL/76/2018	EARLY BIRDS AND ANR. Versus THE STATE OF ASSAM AND 14 ORS.	MR A K DAS MS. S HAZARIKA MR P BHARDWAJ MR. P BARUAH MS. C SARMA	GA, ASSAM MR. K P PATHAK SC, BTC SC, F.DEPTT. ASSTT.S.G.I.
11	WITH PIL/27/2013	X X X Versus IN RE - THE STATE OF ASSAM and 125 ORS	SC, G.H.C	MR.N DUTTA MR. S C KEYAL MS. R HUSSAIN GA, ASSAM MR. R P SARMAH MS. M MALLIK MR.P SUNDI MS. T SOM MR. V RAJKHOWA MS Z ANJUM MS. U HAZARIKA MR. S A HUSSAIN MR D J HALOI MS J SAIKIA MR. S BARTHAKUR MR.R SINGHA ASSTT.S.G.I.

	WITH I.A.(Civil)/1934/2019 in PIL/27/2013	SANKAR DAS AND ANR Versus THE STATE OF ASSAM AND 184 ORS	MR. S BORTHAKUR MR. D GOGOI	SC, GHC SC, FOREST
	WITH I.A.(Civil)/2701/2019 in PIL/27/2013	SANKAR DAS AND ANR Versus THE STATE OF ASSAM AND 185 ORS	MR. D GOGOI	GA, ASSAM SC, FOREST
	WITH I.A.(Civil)/3871/2023 in PIL/27/2013	SUCHITRA ROY, Versus IN RE - THE STATE OF ASSAM AND 292 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM SC, FOREST
12	WITH WP(C)/4842/2021	EUSUF NAGAR UNNAYAN SAMITTEE Versus THE ASSAM POWER DISTRIBUTION CO. LTD. (APDCL) AND 8 ORS.		GA, ASSAM MR. B J TALUKDAR MR. R K D CHOUDHURY SC, APDCL SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I. SC, REVENUE SC, FOREST
13	PIL/77/2018	ASOM BASAOK Versus THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE AND 37 ORS.	MR. K N CHOUDHURY MR D J DAS MR D DEKA	GA, ASSAM MR. B D GOSWAMI, ADDL. AG, ARUNACHAL PRADESH MR. A KALITA, ADDL. AG, MIZORAM ASSTT.S.G.I. MS. T KHRO, ADDL. AG, NAGALAND SC, FOREST SC, REVENUE
14	WITH PIL/39/2023	PARITOSH KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR. M P SARMA MR. S K ROY MS D MAHANTA MS S DAS	GA, ASSAM SC, FOREST
15	WA/115/2018	PRAFULLA SAIKIA Versus TEZPUR CENTRAL UNIVERSITY and 5 ORS	MRS. S ROY MS I DAS MR. S DUTTA	MR. R K D CHOUDHURY MR. P S BHATTACHARYYA (r-1,2,3,6) MR. A CHAMUAH (R4,R5) ASSTT.S.G.I.
16	WA/323/2021 B/O	KRISHNA HANDIQUE AND 102 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY Mr M U Ahmed N GAUTAM	GA, ASSAM
17	WITH WA/50/2022	THE STATE OF ASSAM AND 2 ORS Versus SRI PALASH PHUKAN AND 165 ORS	MR. R K D CHOUDHURY SR, GA, ASSAM	
18	WA/124/2022 FIXED	SAMIR MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B C DAS (R-6) MR. A R SIKDAR (R6) MR. R ALI (R-6) H A AHMED (R-6) MD A ALI (R6) MR. S I TALUKDAR (R6) MR A S SK (R-6) J A SIKDAR (R-6) D. HUSSAIN (R6) SC, SEC. EDU. SC, N C HILLS
	WITH I.A.(Civil)/293/2023 in WA/124/2022	SAMIR MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C HILLS
19	WA/124/2023 FIXED	M/S DEEPAK AND CO. AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MS. B CHOWDHURY	MR. R K D CHOUDHURY DY.S.G.I.

20	WA/286/2023 FIXED	ON THE DEATH OF HEMANTA KUMAR MANDAL HIS SONS AND LEGAL HEIRS AMAR CHAND MANDAL AND 6 ORS. Versus THE UNION OF INDIA AND 11 ORS.	MR. M U MAHMUD MR S H MAHMUD MR. S. SUR MR S AFRIDI	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE SC, PWD
21	WA/325/2023 B/O	DAYAL CH. PAUL Versus INDIAN OIL CORPORATION LTS AND 3 ORS. H	MS N SAIKIA MR A SAIKIA MRS. R MAHANTA	MR K BHUYAN SC, I O C
	WITH I.A.(Civil)/2925/2023 in WA/325/2023	DAYAL CH. PAUL Versus INDIAN OIL CORPORATION LTS AND 3 ORS. H	MS N SAIKIA MR A SAIKIA MRS. R MAHANTA	MR K BHUYAN
22	WA/262/2023 CAVT. NO. 06602/023,	DIPTI DAS Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR K BHUYAN MR. M U E BHUYAN	MS N SAIKIA SC, I O C FOR CAVEATOR
	WITH I.A.(Civil)/2294/2023 in WA/262/2023	DIPTI DAS, Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR K BHUYAN MR. M U E BHUYAN	MS N SAIKIA SC, I O C
23	WP(C)/5718/2023	DIPTI DAS Versus INDIAN OIL CORPORATION AND 4 ORS	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN MR M HAZARIKA	MS N SAIKIA (r-4) MS N SAIKIA (r-4) MS. F RAHMAN (r-4) SC, I O C
24	WA/36/2024 FIXED	SANJAY KR SINGH Versus PURBANCHAL BUILDTECH PVT LTD AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	SC, PWD
	WITH I.A.(Civil)/280/2024 in WA/36/2024	SANJAY KR SINGH Versus PURBANCHAL BUILDTECH PVT LTD AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	SC, PWD
25	WA/49/2024	THE STATE OF ASSAM AND 3 ORS. Versus PURBANCHAL BUILDTECH PVT. LTD. AND 3 ORS.	MR. D NATH SR. GA, ASSAM	

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LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MD. A J ATIA	22-02-2024	To	15-03-2024
6)	MR. B BARMAN	22-02-2024	To	22-03-2024
7)	MR. B BARMAN	02-04-2024	To	02-04-2024
8)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
9)	MR D K MISHRA	28-02-2024	To	07-03-2024
10)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
11)	J SHARMA	03-03-2024	To	07-03-2024
12)	MR. A DHAR	04-03-2024	To	06-03-2024
13)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
14)	MR M Z AHMED	03-03-2024	To	08-03-2024
15)	MS B DUTTA	03-03-2024	To	08-03-2024
16)	MR. A M DUTTA	03-03-2024	To	08-03-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 2

[THIS BENCH WILL SIT AT 10:15 AM

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/214/2023 PART-HEARD, FIXED	RAJIB DAS Versus THE STATE OF ASSAM AND 11 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	SC, HIGHER EDU SC, U G C
ORDERS				
2	Review.Pet./29/2024 IN WA/13/2024 (D/O)	ASIRUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. R C DAS MR S C DAS MR S HUSSAIN	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT. SC, WATER RESOURCE

LEAVE NOTE OF ADVOCATES FOR 05/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MD. A J ATIA	22-02-2024	To	15-03-2024
6)	MR. B BARMAN	22-02-2024	To	22-03-2024
7)	MR. B BARMAN	02-04-2024	To	02-04-2024
8)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
9)	MR D K MISHRA	28-02-2024	To	07-03-2024
10)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
11)	J SHARMA	03-03-2024	To	07-03-2024
12)	MR. A DHAR	04-03-2024	To	06-03-2024
13)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
14)	MR M Z AHMED	03-03-2024	To	08-03-2024
15)	MS B DUTTA	03-03-2024	To	08-03-2024
16)	MR. A M DUTTA	03-03-2024	To	08-03-2024
17)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/935/2024 FIXED	SHAHADAT HUSSAIN MOLLAH Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED I AMIN	GA, ASSAM
	WITH I.A.(Civil)/646/2024 in WP(C)/935/2024	SHAHADAT HUSSAIN MOLLAH Versus THE STATE OF ASSAM AND 7 ORS	MR M H AHMED I AMIN	GA, ASSAM
2	WP(C)/1256/2024 FIXED	JALAL UDDIN AND 17 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. A D CHOUDHURY	GA, ASSAM DY.S.G.I.
ADMISSION				
3	WP(C)/5823/2021 PART-HEARD, FIXED, WITH WP(C)/4291/2018 (D/O), WP(C)/703/2022 (D/O)	PRANJAL KALITA AND 510 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. K M HASSAN MR. D J DAS MS N J BEGUM	GA, ASSAM SC. WATER RESOURCE DEPTT.
4	WITH WP(C)/3900/2017	RAFIQUL HUSSAIN and 3877 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. R B PHOOKAN R SARMAH R SARMAH MR.B J TALUKDAR MR. D J DAS MS N MAHANTA MR K J HAZARIKA MS.N DAS MR.D K ROY	SC, WATER RESOURCE
	WITH I.A.(Civil)/1330/2022 in WP(C)/3900/2017	AVTAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI	SC, WATER RESOURCE
	WITH WP(C)/4567/2020	SHADAR KHAN AND 44 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
6	WITH WP(C)/194/2021	PRANAB KALITA AND 16 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE

7	WP(C)/7321/2016 FIXED	JITU MONI SAIKIA and 105 ORS. Versus STATE OF ASSAM and 11 ORS.	MR.S H RAHMAN MR.D A KAIYUM MR.L RAHMAN	MR.D SAIKIA MR.J M A CHOUDHURY SC, HEALTH & F W SC, NRHM
8	WP(C)/6717/2017 FIXED	SYEDA SAHERA BEGUM Versus THE STATE OF ASSAM and 2 ORS.	MR A ISLAM MR.G Z AHMED MR.A A HUSSAIN	GA, ASSAM MR. P N GOSWAMI
9	WP(C)/4672/2018 FIXED	ARUN CHANDRA CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MR. N BARMAN MS. R R RAJKUMARI MS. D GOSWAMI MS. A THEYO	GA, ASSAM MR DEBA KUMAR DAS MR. S DEKA MR. M PATHAK (R5) MS. P BHUYAN MS. J BORO MS. M M KATAKI MS. D R DEKA (R5)
10	WP(C)/7628/2018 FIXED, WITH OFFICE NOTE	LONI BARUAH Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 23 ORS.	MR. P PATHAK MR. A NARZARI	GA, ASSAM MR J C BORAH (R-14) MR. S BORTHAKUR (R-15, R16, R18-R24) MS. S KAKATI (R-15, R-16, R18-R24) MR. C CHAKRAVARTY (R- 15, R16, R18-R24) SC, FINANCE
11	WP(C)/990/2019 FIXED	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/559/2020 in WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS G BORA MS. B TALUKDAR MR. M BHAGAWATI	GA, ASSAM SC, APDCL
12	WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/560/2020 in WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
13	WP(C)/1760/2019 FIXED	RABINDRA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR D N BHATTACHARYYA	SC, FCSCA GA, ASSAM SC, APSC MR J PAYENG (r-5,6) MR. A SARMA MR E SHITIRI MR. C BASUMATARY
14	WP(C)/5119/2019 FIXED	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
15	WP(C)/2489/2020 FIXED	JYOTI PRASAD SHARMA Versus THE CENTRAL BANK OF INDIA AND 4 ORS.	MR. S BORTHAKUR MR R SENSUA MR S DAS	MR. M SHARMA
16	WP(C)/3555/2020 FIXED	PRABHAT KUMAR KALITA AND 44 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA	MR. A BHATTACHARJEE, SC, PNRD SC, FINANCE DEPTT.
17	WP(C)/3420/2021 FIXED	RAMANANDA DEORI Versus THE STATE OF ASSAM AND 2 ORS	MR. N DEKA MR. M GOGOI	GA, ASSAM MR R DHAR (R-1- 3) MR A SARMA, SC, PLAINS TRIBES DEVELOPMENT CORPORATION LTD.
18	WP(C)/3747/2021 FIXED	KUMAR CHETRI Versus THE UNION OF INDIA AND 4 ORS.	MR. B CHETRI MR P BHATTACHARJYA	MR. U K GOSWAMI ASSTT.S.G.I.

19	WP(C)/367/2022 CAVT. NO.00322/022, FIXED, WITH CAVT. 32/2022	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B CHOUDHURY (r-8,9) MR. B GOGOI (r-8,9) DR ANKIT TODI (r-6) MR P NAYAK (R-7) MS RUKMINI BARUA (R-7) MS PADMINI BARUA (R-7) ASSTT.S.G.I. FOR CAVEATOR SC, UPSC GA, ASSAM
20	WP(C)/2214/2022 FIXED	PRANAB KUMAR DEKA Versus THE STATE OF ASSAM AND ANR	MR. R DE	GA, ASSAM
21	WP(C)/1258/2023 FIXED	AYNAL HAQUE Versus THE UNION OF INDIA AND 6 ORS	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	MS. B SARMA (C.G.C.) DY.S.G.I.
22	WP(C)/2921/2023 FIXED	RANJIT SINGH Versus MANAGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
HEARING				
23	WP(C)/479/2013 FIXED	SMT. MAMONI BORAH Versus THE UNION OF INDIA and 4 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A BARKAKATI	MRD C CHAKRABORTY MR.D K SAIKIA C.G.C. ASSTT.S.G.I. MS.H TERANGPI
WITH				
MC/1262/2014				
in WP(C)/479/2013				
THE NORTH EASTERN REGIONAL INSTITUTE OF WATER AND LAND MANAGEMENT and 3 ORS.				
Versus				
SMTI MAMONI BORAH				
24	WITH WP(C)/2751/2013	UTTAM KAKATI and 9 ORS Versus THE UNION OF INDIA and 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.A BARKAKATI	MRD C CHAKRABORTY C.G.C. MS.H TERANGPI ASSTT.S.G.I.
WITH				
I.A.(Civil)/2317/2021				
in WP(C)/2751/2013				
SAHIDA BEGUM				
Versus				
UTTAM KAKATI AND 14 ORS.				
25	WP(C)/2894/2013 FIXED	DASHARATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR. S C KEYAL MR.R SHARMA MR. K GOGOI ASSTT.S.G.I. ASSTT.S.G.I.
26	WP(C)/448/2014 FIXED	FORCE NO. 981240609, EX CT/GD SRI JUGMAJYOTI GOGOI Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.I HUSSAIN C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. SC, C.G.C.
WITH				
27	WP(C)/672/2014	EX CT/GD SRI BIPLOB BORAH Versus THE UNION OF INDIA and 5 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.K C ROY(R-1TO6) C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. MS.B DAS ASSTT.S.G.I.
28	WP(C)/695/2014 FIXED	VISHWANATH MISHRA Versus THE UNION OF INDIA and 5 ORS	MR.B PRASAD MR.J K PARAJULI MR.G RAHUL MR A N AHMED MR. S N TAMULI MR. D NATH MS. A BEGUM MRS.N S PARAJULI MR.D M NATH	C.G.C. MRS. A GAYAN MR.M PHUKAN(R-1to5) ASSTT.S.G.I.

29	WP(C)/7194/2017 B/O	BHARAT CH. BARUAH Versus THE STATE OF ASSAM and 5 ORS	MRS A BUJARBARUAH MS.A BARUAH	SC, BTC SC, HEALTH
	WITH			
30	WP(C)/703/2018	JUNAS DAIMARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGHAIN	SC, BTC SC, HEALTH
31	WP(C)/7877/2017 FIXED	MANISH KUMAR SHARMA Versus THE UNION OF INDIA and 4 ORS.	MR.S BARUAH MR.S D PURAKAYATHA MR.S CHOUDHURY	MR.Y DOLOI(R- 1-5) ASSTT.S.G.I. SR. CGC
32	WP(C)/3710/2019 B/O	C. H. GOVINDA Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR C BARUAH MR. B BARUAH	MR S N SARMA SENIOR ADVOCATE MR A SARMA MR. M HUSSAIN MR. K KALITA SC, I O C
33	WP(C)/5430/2021 FIXED	PRATIBHA DEVI Versus THE ASSAM GRAMIN VIKASH BANK AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. S DUTTA MR. S DUTTA SC, A G V B
34	WP(C)/4489/2022 FIXED	TRILOSON BORO Versus THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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5)	MD. A J ATIA	22-02-2024	To	15-03-2024
6)	MR. B BARMAN	22-02-2024	To	22-03-2024
7)	MR. B BARMAN	02-04-2024	To	02-04-2024
8)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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10)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
11)	J SHARMA	03-03-2024	To	07-03-2024
12)	MR. A DHAR	04-03-2024	To	06-03-2024
13)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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15)	MS B DUTTA	03-03-2024	To	08-03-2024
16)	MR. A M DUTTA	03-03-2024	To	08-03-2024
17)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

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[For Tuesday,5th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3526/2020 FIXED, WITH LCR	SAFIKAN NESSA @ MUSTT. SAFIQL NESSA @ MUSSTT SABEKA Versus THE UNION OF INDIA AND 6 ORS	MR. N ZAMAN MR. S BORA MR. A GANGULY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/681/2024 FIXED, WITH LCR	MD. MUBARAK ALI @ MD. MOBARAK ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MS C MEDHI MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
3	WP(C)/1234/2019 FIXED, WITH LCR	HAIBUR RAHMAN @ HABIBUR ALI @ MD. HABIBUR AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MS F N AHMED MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/7194/2023 FIXED, WITH LCR	MD IBRAHIM ALI @ RUBUL Versus THE UNION OF INDIA AND 6 ORS	MS. M R DEVI	GA, ASSAM MR. R K D CHOUDHURY MR. R K D CHOUDHURY MRS. A GAYAN MRS. A GAYAN DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
HEARING				
5	WP(C)/6579/2016 WITH LCR	AHMED ALI and 5 ORS Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN	GA, ASSAM(R-2-5) ASSTT.S.G.I.(R-1)
6	WP(C)/6833/2016 WITH LCR	DILU AMIN @ DINI AMIN @ DINEYAM Versus THE UNION OF INDIA and 5 ORS	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM(R-2-6) ASSTT.S.G.I.(R-1)
7	WP(C)/7019/2016 WITH LCR	MOMIND KHAN Versus UNION OF INDIA and 3 ORS.	MR.R K DUTTA MR.U J SAIKIA MRN TALUKDAR	MR. S C KEYAL (ASSTT.S.G.I.) GA, ASSAM MR. A KALITA (SC, FT) ASSTT.S.G.I.

8	WP(C)/7447/2016 WITH LCR	JUNAB ALI Versus UNION OF INDIA and 4 ORS.	MR.J AHMED MR.S DAS MR A HAQUE MS.D BORA	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/7775/2016 WITH LCR	KOBAD ALI @ KUBBAT ALI Versus THE UNION OF INDIA and 3 ORS	MR.H R A CHOUDHURY MS.A BEGUM MR.A H M R CHOUDHURY MRS.R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
10	WITH WP(C)/1741/2018	SAHAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/7955/2016	JARINA BEGUM Versus UNION OF INDIA and 5 ORS.	MR.A SARMA MRSS N KHANDAKAR MR.M A LASKAR MR.M RAHMAN	GA, ASSAM ASSTT.S.G.I.
12	WA/49/2020 WITH LCR	MD ABUL HUSSAIN and 6 ORS Versus THE UNION OF INDIA and 2 ORS	MR. N HOQUE MR. A R SIKDAR MD. ARIF	GA, ASSAM MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA ASSTT.S.G.I.
13	PIL/39/2022 WITH OFFICE NOTE	MRINMOY KHATANIAR AND ANR Versus THE UNION OF INDIA AND 11 ORS	MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA SC, FOREST
14	WITH PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	MR. M Z AHMED (R9, R10) MS. B DUTTA (R9, R10) GA, ASSAM MR. P N GOSWAMI, ADDL. AG, ASSAM (R-13 & 14) ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA SC, FOREST MR. S K SHARMA (R9, R10)
	WITH I.A.(Civil)/1808/2020 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	
	WITH I.A.(Civil)/665/2021 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, OIL SC, FOREST
	WITH I.A.(Civil)/143/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/161/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/465/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS MR C KUMAR	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/1418/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, FOREST

	WITH I.A.(Civil)/1087/2023 in PIL/29/2020	COAL INDIA LIMITED Versus MRINMOY KHATANIAR AND 9 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	ASSTT.S.G.I. SC, FOREST MR. D K DAS
15	WITH PIL/30/2020	VIKRAM RAJKHOWA AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. V RAJKHOWA PETITIONER IN PERSON MR. S BARTHAKUR	GA, AP MR. M Z AHMED (R16, R17) MS. B DUTTA (R16, R17) GA, ASSAM MR. S K DUTTA (INTERVENER) SC. COAL INDIA ASSTT.S.G.I. SC, FOREST MR. S K SHARMA (R16, R17)
16	WITH PIL/36/2020	BASANTA DEKA Versus THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. K K HANDIQUE	MR. M Z AHMED (R5, R6) MS. B DUTTA (R5, R6) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA MR. S K SHARMA (R5, R6)
17	WITH PIL/45/2020	BIBEK DAS AND ANR Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS. N DEKA MR SAURADEEP DEY	ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, FOREST SC, COAL INDIA

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LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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[For Tuesday,5th March 2024]

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

1	AB/308/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AZIR UDDIN @ KOKON AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/766/2024 CAVT. NO.00892/024, FIXED, WITH CAVT. NO. 89/2024	JAGADISH CH BRAHMA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MR R A AHMED MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR
2 WP(C)/768/2024 CAVT. NO.00902/024, FIXED, WITH CAVT. NO. 90/2024	JAGADISH CH BRAHMA AND 4 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MR R A AHMED MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR
ADMISSION			
3 WP(C)/6528/2017 FIXED	M/S. MANISH ENTERPRISE Versus THE STATE OF ASSAM and 2 ORS.	MR. I H SAIKIA MR. K KALITA MS. S KANUNGOE MR. M R CHOUDHURY	GA, ASSAM
4 Arb.P./35/2023 FIXED	PCM CEMENT CONCRETE PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. S SHARMA	MRS. A GAYAN DY.S.G.I.
5 WP(C)/4692/2023 FIXED	NORTH EAST BHARAT PETROLEUM PACKED LIQUIFIED PETROLEUM GAS TRANSPORTERS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	MR. S S ROY (r-2) MR. S S ROY (r-2) MR. S BORTHAKUR (r-2) DY.S.G.I.
6 WP(C)/7486/2023 FIXED	PANKAJ CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM MR. P K SARMA (r-2,3,4,5) MR. M MORE (r-2,3,4,5) MR. A BORPUZARI (r- 2,3,4,5)
HEARING			
7 WP(C)/7205/2013 WITH DOCUMENT FILE	SWAMINA INTERNATIONAL PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR.A DASGUPTA MR.K M HALOI MR.B DAS MS.B DAS	GA, ASSAM SC, BTC

8	WP(C)/7324/2013 FIXED, WITH AFFIDAVIT FILE	GROUP M MEDIA INDIA PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI
9	WP(C)/5180/2014 WITH LCR	M/S KAKADONGA TEA ESTATE PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM MS.M THAKURIA MS.P KALITA MRS.A BHATTACHARYYA
10	Cont.Cas(C)/552/2016 FIXED	DINDAYAL AGARWAL @ JALAN Versus SMTI. RATNI DEVI JALAN and ANR	MR.S BANIK MR.S CHOUDHURY	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN
11	WP(C)/2086/2020 FIXED	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	WITH I.A.(Civil)/960/2021 in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA Versus OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
12	WITH WP(C)/8150/2017	OIL INDIA LTD. Versus THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./641/2024	NIRMAL DAS Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
<u>TOP OF THE LIST</u>			
2 WP(C)/1331/2014 (HEARING), WITH LCR	BINOY KUMAR SINHA Versus THE STATE BANK OF INDIA and 4 ORS.	MR.J SINGH MR.R DUTTA MR.P N GOSWAMI MR.N J KHATANIAR	MR.S S SHARMA MS.L SHARMA MRA SHARMA SC, SBI
3 WP(C)/4064/2016 (HEARING),WITH LCR	ASSAM CARBON WORKERS and EMPLOYEES UNION Versus THE MANAGEMENT OF ASSAM CARBON PRODUCTS LTD.	MR.A DASGUPTA MS.B DAS MR.R SARKAR	MR.S N SARMA MR.K KALITA MR.A JAHID
4 WP(C)/80/2017 (HEARING), WITH LCR	THE MANAGEMENT OF LANGHARJAN TEA ESTATE Versus THE WORKMEN OF LANGHARJAN TEA ESTATE and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	GA, ASSAM MR.P KALITA(R-1) MRS.A BHATTACHARYYA(R-1)
5 WP(C)/1729/2017 (HEARING)	BEDANANDA TALUKDAR Versus THE STATE OF ASSAM and 7 ORS.	MR.S ISLAM MR.A ALI MR.A CHOUDHURY MS.M KONCH	GA, ASSAM SC, EXCISE DEPTT.
<u>MOTION</u>			
6 AB/4356/2023	ELIAS AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA	PP, ASSAM
<u>ADMISSION</u>			
7 WP(C)/497/2019 FIXED	MAFIDUL ISLAM AND ANR. Versus INDIAN OIL CORPORATION LTD AND 2 ORS.	MR. G C PHUKAN MR. K GOGOI MR. S M SARMA	MR. ABU JAHID (R1, R2) MD K RAHMAN (R1, R2) MR S ISLAM (R-3) SC, I O C
8 WP(C)/2002/2023 FIXED	ANUP TRADE AND TRANSPORT (P) LTD Versus UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. P K ROY (r-2 TO 6) MR. S K CHAKRABORTY (r- 2 TO 6) MRS. A CHAKRABORTY (r-2 TO 6) MS. M DUTTA (r-2 TO 6) DY.S.G.I. SC, F C I

9	WP(C)/641/2024 FIXED	M/S OPAL INFORMATICS Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. S R GOGOI MS B DUTTA MR. C SARMAH MS O IMCHEN	GA, ASSAM
10	WP(C)/662/2024 FIXED	M/S OPAL INFORMATICS Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. S R GOGOI MS B DUTTA MR. C SARMAH	GA, ASSAM

BAIL HEARING

11	AB/4174/2023	DIPAK KUAR BORO Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
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HEARING

12	WP(C)/4839/2018 B/O, WITH LCR (FIVE FILES)	ASSAM RASTRABHASA PRASAR SAMITY Versus THE STATE OF ASSAM AND 4 ORS.	MR. R THAKURIA MR. L P SHARMA	MR A DASGUPTA (R2-R4) GA, ASSAM MR. B DAS (R2-R4) MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MR. S CHAKRABARTY (R2-R4)
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LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MD. A J ATIA	22-02-2024	To	15-03-2024
6)	MR. B BARMAN	22-02-2024	To	22-03-2024
7)	MR. B BARMAN	02-04-2024	To	02-04-2024
8)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
9)	MR D K MISHRA	28-02-2024	To	07-03-2024
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11)	J SHARMA	03-03-2024	To	07-03-2024
12)	MR. A DHAR	04-03-2024	To	06-03-2024
13)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
14)	MR M Z AHMED	03-03-2024	To	08-03-2024
15)	MS B DUTTA	03-03-2024	To	08-03-2024
16)	MR. A M DUTTA	03-03-2024	To	08-03-2024
17)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,5th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./205/2018 WITH OFFICE NOTE, P.B.-2	SMT BORMOTY PANGGENG Versus THE STATE OF ARUNACHAL PRADESH AND ANR	MR. M PERTIN MR. S K DEORI MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG MS. SOMILA MR. D KAMDUK MR. K DABI	PP, A P
2	Crl.A./135/2019 WITH LCR 4 FILES, P.B.-2	SRI BIDHU BHUSAN DAS Versus MALAY DAS AND 5 ORS	MR. B P SINHA	MR. B M CHOUDHURY MS. S. JAHAN, ADDL PP,ASSAM(R-6)
3	Crl.A./164/2019 <u>5 Y 2 M 21 D</u> :WITH LCR 5 FILES, P.B.-2	MD. KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA MR. K M MAHANTA MS N BEGUM	MR. B CHETRI (r-2) MR. P SHARMAH(R-2) MRS H M PHUKAN(R-2) MR. M BHATTARAI (r-2) MR P BHATTACHARJYA (r-2) PP, ASSAM MS. C DEVI(R-2)
4	WITH CRL.A(J)/33/2019 <u>5 Y 2 M 21 D</u> :	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. KAUSHIK GOSWAMI, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/52/2020 <u>10 Y 4 M 26 D</u> :WITH LCR 5 FILES, P.B.-2, B/O	BUDHIRAM MARDI Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE MR. B BARUAH MR. B BARUAH MR S HUSSAIN	PP, ASSAM
	WITH I.A.(CrI.)/154/2023 in CRL.A(J)/52/2020	BUDHIRAM MARDI Versus THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
6	Crl.A./18/2022 WITH LCR 5 FILES, P.B.-2	SOBAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR A N IQBAL	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7021/2018 FIXED	MRINMAY KUMAR DAS AND ANR. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS, SC GAUHATI HIGH COURT MR. R BORPUJARI, SC, REVENUE DEPARTMENT SC, GHC SC, FINANCE
2	WP(C)/742/2022 FIXED	KESHAB CHANDRA PAUL Versus THE GAUHATI HIGH COURT AND 4 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM MR B B NARZARY (r-5) MR. P MAHANTA (r-5) MS. P SAHARIA (r-5) SC, GHC
3	WP(C)/3665/2023	RABINDRA NATH BARMAN Versus THE GAUHATI HIGH COURT	MR. P K TIWARI MR. A R GOGOI	SC, GHC
	WITH I.A.(Civil)/2305/2023 in WP(C)/3665/2023	RABINDRA NATH BARMAN Versus THE GAUHATI HIGH COURT	MR. P K TIWARI	SC, GHC

LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1060/2024 FIXED	BASANTA KUMAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA	SC, P H E
ADMISSION				
2	WP(C)/2393/2012 PART-HEARD, FIXED, WITH WP(C)/2346/2008 (D/O), WA/211/2013 (D/O)	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA SC, EDU SC, FINANCE
3	WP(C)/363/2023 PART-HEARD, FIXED, WITH WP(C)/2999/2020 (D/O), WP(C)/3129/2020 (D/O)	RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WATER RESOURCE
	WITH I.A.(Civil)/886/2023 in WP(C)/363/2023	RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC. WATER RESOURCE DEPTT.
	WITH I.A.(Civil)/3241/2023 in WP(C)/363/2023	RADHESWAR LANGTHASA, Versus THE STATE OF ASSAM AND 5 ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR. K N CHOWDHURY
4	WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/1512/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus TABURAM PEGU AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1564/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus THE STATE OF ASSAM AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS

	<p>WITH I.A.(Civil)/1605/2020 in WP(C)/3482/2020</p>	<p>TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.</p>	<p>MR D K DAS MR H BETALA</p>	<p>GA, ASSAM</p>
	<p>WITH I.A.(Civil)/57/2021 in WP(C)/3482/2020</p>	<p>TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.</p>	<p>MR D K DAS MR H BETALA</p>	<p>GA, ASSAM</p>
5	<p>WITH WP(C)/3094/2021</p>	<p>BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 21 ORS</p>	<p>MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM MR. R DHAR MR P NAYAK SC, WPT AND BC SC, PWD</p>
	<p>WITH I.A.(Civil)/3202/2023 in WP(C)/3094/2021</p>	<p>BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 12 ORS</p>	<p>MR. D K DAS MR H BETALA</p>	<p>GA, ASSAM SC, PWD</p>
6	<p>WITH WP(C)/3095/2021</p>	<p>PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS</p>	<p>MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM MR. S SARMA (R-9,12,15,23,25,30 TO 34) MR. R HAZARIKA (R-9,12,15,23,25,30 TO 34) MR. R DHAR MR P NAYAK MR. C CHAKRAVARTY (R-9,12,15,23,25,30 TO 34) MR R SINGH SC, WPT AND BC SC, PWD</p>
	<p>WITH I.A.(Civil)/1511/2021 in WP(C)/3095/2021</p>	<p>PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS</p>	<p>MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD</p>
	<p>WITH I.A.(Civil)/3341/2023 in WP(C)/3095/2021</p>	<p>PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR D K DAS MR H BETALA</p>	<p>GA, ASSAM SC, PWD</p>
7	<p>WITH WP(C)/3096/2021</p>	<p>BIDUR BORGAYAR Versus THE STATE OF ASSAM AND 22 ORS</p>	<p>MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM MR R DHAR (SC,WPT&BC, R-6) MR P NAYAK (SC, PWD)</p>
8	<p>WITH WP(C)/1309/2022</p>	<p>PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 32 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>SC, PWD ROAD GA, ASSAM SC, WPT AND BC</p>
	<p>WITH I.A.(Civil)/1757/2023 in WP(C)/1309/2022</p>	<p>PRADIP SARMAH AND 3 ORS. Versus PRANAB KUMAR RABHA AND 29 ORS</p>	<p>MR. M K CHOUDHURY MR. A BARKAKATI</p>	<p>GA, ASSAM MR. D K DAS SC, WPT AND BC SC, PWD</p>

9	<p>WITH WP(C)/1567/2022</p>	<p>BIKASH CH. PANGGING Versus THE STATE OF ASSAM AND 28 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>MR. K N CHOUDHURY (R-27, 28,29) GA, ASSAM MR. JYOTIRMOY ROY (r-13,15,16,17,20,21,22,24,25,26) MR. I ALAM (R-27) MR. R M DEKA (R-28,29) MR. S SARMA (r-13,15,16,17,20,21,22,24,25,26) MR. R HAZARIKA (r-13,15,16,17,20,21,22,24,25,26) MS. N MAHANTA (R-27,28,29) MR. C CHAKRAVARTY (r-13,15,16,17,20,21,22,24,25,26) MS N MAHANTA (R-28, 29) MR D DAS (r-13,15,16,17,20,21,22,24,25,26) N GAUTAM (R-27,28,29) MR. H G HAZARIKA (R-28) SC, WPT AND BC MS. R R BORAH (R-27) MR. T U SK. (R-27) SC, PWD</p>
	<p>WITH I.A.(Civil)/353/2023 in WP(C)/1567/2022</p>	<p>SANJIB KR. BHATTACHARJEE AND 9 ORS. Versus BIKASH CH. PANGGING AND 8 ORS.</p>	<p>MR. J ROY MR S SARMA</p>	<p>GA, ASSAM MR D K DAS SC, WPT AND BC SC, PWD</p>
	<p>WITH I.A.(Civil)/1189/2023 in WP(C)/1567/2022</p>	<p>HEMANTA DEWRI BHARALI, Versus BIKASH CH. PANGGING AND 28 ORS.</p>	<p>MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS N MAHANTA</p>	<p>MR. D K DAS SC, WPT AND BC SC, PWD</p>
10	<p>WITH WP(C)/545/2023</p>	<p>PRAVIR KAKATI Versus THE STATE OF ASSAM AND ORS.</p>	<p>MR D K DAS MRS. K M TALUKDAR</p>	<p>MR. K N CHOUDHURY, MR. R.M. DEKA (R-9) SC, AG (A AND E) GA, ASSAM MR. S S ROY (R-1,2,4,5) MR. R DHAR, SC, WPT AND BC</p>
11	<p>WITH WP(C)/665/2023</p>	<p>RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND 23 ORS</p>	<p>MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR</p>	<p>MR. K N CHOUDHURY (R-13) GA, ASSAM MR. D J DAS (R-13) MR. D J DAS (R-13) MS N MAHANTA (R-13) N GAUTAM (R-13) N GAUTAM (R-13) SC, WATER RESOURCE</p>
12	<p>WITH WP(C)/677/2023</p>	<p>BIDUR BORGoyARI Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM SC, PWD</p>
13	<p>WITH WP(C)/828/2023</p>	<p>DIPA DAS Versus THE STATE OF ASSAM AND 22 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>MR D KALITA (R-11) GA, ASSAM MR. U K NAIR (R-11) SC, WPT AND BC</p>
	<p>WITH I.A.(Civil)/3315/2023 in WP(C)/828/2023</p>	<p>DIPA DAS, Versus THE STATE OF ASSAM AND 22 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM SC, WPT AND BC</p>
14	<p>WITH WP(C)/1121/2023</p>	<p>BIKASH C. PANGGING Versus THE STATE OF ASSAM AND 6 ORS.</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM SC, WPT AND BC SC, PWD</p>
15	<p>WITH WP(C)/1165/2023</p>	<p>PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR D K DAS MR H BETALA MR C KUMAR</p>	<p>GA, ASSAM SC, WPT AND BC SC, PWD</p>

16	WITH WP(C)/1804/2023	BHAGAWAN PATAR Versus THE STATE OF ASSAM AND 27 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, WATER RESOURCE
17	WITH WP(C)/1819/2023	SUBRATA KUMAR DAS Versus THE STATE OF ASSAM AND 53 ORS	MR D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY (R-1 to 4) GA, ASSAM MR. D J DAS (R-1 to 4) N GAUTAM (R-1 to 4) MR. H G HAZARIKA (R-1 to 4) SC, WPT AND BC SC, WATER RESOURCE
18	WP(C)/5312/2021 FIXED	SMTI. MONIKA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR A W AMAN MR. M R SODIAL MR S T ADNAN MS S Z HAYAT	MR S A BARBHUYAN SC, SEC. EDU.
19	WP(C)/7388/2023 FIXED	PHUKAN CHANDRA TALUKDAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR S MUKTAR	SC, APDCL SC, AEGCL SR. SC, APGCL
20	WP(C)/7389/2023 FIXED	MADAN CHANDRA NATH Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR S MUKTAR	SC, APDCL SC, AEGCL SR. SC, APGCL
21	WP(C)/7392/2023 FIXED	BHRIGUPATI TALUKDAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR S MUKTAR	SC, APDCL SC, AEGCL SR. SC, APGCL
HEARING				
22	WP(C)/7232/2019 FIXED	TAPATY KEOT AND 29 ORS. Versus THE UNION OF INDIA AND 3 ORS	MS. M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/1402/2020 in WP(C)/7232/2019	TAPATY KEOT AND 29 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR. P K GOSWAMI MR. B B BORAH MS. L BORAH MS. M BORA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/401/2024 in WP(C)/7232/2019	TAPATY KEOT AND 2 ORS. Versus THE UNION OF INDIA AND ORS	MS. M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU DY.S.G.I. SC, SSA
	WITH I.A.(Civil)/420/2024 in WP(C)/7232/2019	AJIT CHANDRA DAS AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	SC, ELEM. EDU MRS L BORUAH SC, SSA	DY.S.G.I.
23	WITH WP(C)/8824/2018	MOHINI MOHAN GOGOI AND 121 ORS. Versus UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI G. GOSWAMI (P- 2,6,10,12,13,15, 20,22,24,25,28-30,37,43,46,48,50, 52,56,59,61,66,68,72-75,77-79, 81-84,103-105,107,111-122) MISS. M BORAH MR. B B BORAH MS L BARUAH	ASSTT.S.G.I. SC, SSA SC, EDU
	WITH I.A.(Civil)/389/2020 in WP(C)/8824/2018	THE STATE OF ASSAM AND ANR Versus MOHINI MOHAN GOGOI AND ANR	MR. S BHATTACHARYYA MR. S P BHATTACHARJEE	MR. P K GOSWAMI MR. R MAZUMDAR
	WITH I.A.(Civil)/1403/2020 in WP(C)/8824/2018	MOHINI MOHAN GOGOI AND 121 ORS. Versus UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI MISS. M BORAH MR. B B BORAH MS L BARUAH	ASSTT.S.G.I. SC, EDU SC, SSA

	WITH I.A.(Civil)/233/2024 in WP(C)/8824/2018	SHRI BRAJA BALLAV DUTTA Versus UNION OF INDIA AND 4 ORS	G. GOSWAMI (P- 2,6,10,12,13,15,20, 22,24,25,28- 30,37,43,46,48,50, 52,56,59,61,66,68,72-75,77-79, 81-84,103-105,107,111-122) MISS. M BORAH MR. B B BORAH ASSTT.S.G.I. MS L BARUAH	SC, EDU SC, SSA
	WITH I.A.(Civil)/417/2024 in WP(C)/8824/2018	MRS. KARABI BURAGOHAIN AND 5 ORS Versus THE UNION OF INDIA AND 4 ORS	SC, ELEM. EDU MRS L BORUAH SC, SSA	DY.S.G.I.
24	WITH WP(C)/1879/2019	BHUBAN CH. DEKA AND 367 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR N DUTTA MR D CHOUDHURY MR A D CHOUDHURY MR. T CHAKRABORTY MR. P DUTTA	MR. D C BORAH (R1,R2,R3) ASSTT.S.G.I. SC, SSA SC, EDU
25	WITH WP(C)/4246/2019	GIRIDHAR SARMA AND 24 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH MR. PARTHIB KR. GOSWAMI	SC, ELEM. EDU MR. I ALAM SC, N C T E SC, BTC SC, FINANCE
26	WITH WP(C)/4914/2019	ACHYUTA NANDA MEDHI AND 55 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
27	WITH WP(C)/5489/2019	KANAN DEVI AND 35 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, ELEM. EDU GA, ASSAM ASSTT.S.G.I. SC, SSAM
28	WITH WP(C)/5502/2019	LOVELY DUTTA AND 271 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR D GOGOI MR. S BORTHAKUR	SC, ELEM. EDU MR. D C BORAH, C.G.C. (R1-R3) ASSTT.S.G.I. SC, SSA
29	WITH WP(C)/5522/2019	ZAKIR HUSSAIN AND 196 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. R M DEKA MR. KAMAL NAYAN CHOUDHURY MR. B K KASHYAP	MR. S C KEYAL, C.G.C. (R1- R3) ASSTT.S.G.I. SC, EDU SC, SSA
30	WITH WP(C)/5824/2019	JADUMONI BORAH AND 52 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B P BORAH MR. S BIKASH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
31	WITH WP(C)/5973/2019	MANIK DEB NATH AND 53 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. G GOSWAMI	SC, ELEM. EDU SC, N C T E SC, BTC SC, FINANCE
32	WITH WP(C)/6163/2019	GOUR CH. BARMAN AND 57 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU MR H GUPTA ASSTT.S.G.I. SC, SSA
33	WITH WP(C)/6710/2019	MOHAN PATOWARY AND 91 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. R GOSWAMI MS. P. KALITA MS. D DUTTA MS. R DEVI	SC, ELEM. EDU SC, SSA
34	WITH WP(C)/7223/2019	JITU TAPAN SAIKIA AND 1040 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA

	WITH I.A.(Civil)/248/2024 in WP(C)/7223/2019	JITU TAPAN SAIKIA AND 1040 ORS. Versus THE UNION OF INDIA AND 7 ORS	MR. B D GOSWAMI MR. J M GOGOI MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU
35	WITH WP(C)/7224/2019	SANGEETA KHOUND AND 52 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/246/2024 in WP(C)/7224/2019	SANGEETA KHOUND AND 52 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU GA, ASSAM SC, SSA
36	WITH WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU MRS. A GAYAN ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/367/2020 in WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/271/2024 in WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU DY.S.G.I. SC, SSA
37	WITH WP(C)/7586/2019	SURENDRA DAS AND 129 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. V RAJKHOWA MR. D GOGOI MR. S BORTHAKUR	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
38	WITH WP(C)/7631/2019	ALAKESH DEKA AND 36 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
39	WITH WP(C)/7917/2019	PRONAB BHARALI AND 181 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR S KHOUND MR. P NEOG	SC, ELEM. EDU MRS. A GAYAN ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/441/2020 in WP(C)/7917/2019	PRONAB BHARALI AND 181 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR S KHOUND MR. P NEOG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
40	WITH WP(C)/8169/2019	MANASH PRATIM HANDIQUE AND 220 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
41	WITH WP(C)/8226/2019	SONDAJYA CHUTIA AND 25 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. J M GOGOI MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU MR. A K DUTTA SC, SSA ASSTT.S.G.I.
42	WITH WP(C)/8923/2019	NAMITA TALUKDAR AND Versus UNION OF INDIA AND 5 ORS	MR. R GOSWAMI MS P PATHAK MS. R DEVI MS. U BHATTACHARYYA	SC, ELEM. EDU MRS S BARUAH MRS S BARUAH ASSTT.S.G.I. SC, SSAM
43	WITH WP(C)/9480/2019	DIPAK SAHU AND 30 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. A KALITA	ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/364/2020 in WP(C)/9480/2019	DIPAK SAHU AND 30 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
44	WITH WP(C)/1414/2020	PABITRA BORO AND 97 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MR. G C DEKA	SC, ELEM. EDU SC, BTC SC, SSA

45	WITH WP(C)/1800/2020	MONALISHA PHUKAN AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
46	WITH WP(C)/8112/2022	SADOU AXOM PRATHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR T CHAKRABORTY MR. D CHOUDHURY	SC, ELEM. EDU SC, SSA
47	WITH WP(C)/3184/2023	JAGADISH KALITA AND 55 ORS Versus THE UNION OF INDIA AND 6 ORS	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU DY.S.G.I. SC, SSA
48	WITH WP(C)/439/2024	SADOU AXOM PRATHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA K AHMED	SC, ELEM. EDU SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MD. A J ATIA	22-02-2024	To	15-03-2024
6)	MR. B BARMAN	22-02-2024	To	22-03-2024
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13)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
14)	MR M Z AHMED	03-03-2024	To	08-03-2024
15)	MS B DUTTA	03-03-2024	To	08-03-2024
16)	MR. A M DUTTA	03-03-2024	To	08-03-2024
17)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,5th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./636/2024	LAL BADSHA Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
2 Bail Appln./642/2024	MUHAMMAD SARWAR @ SAHIL KHAN Versus THE STATE OF ASSAM	MR. P K GARODIA MR H BETALA MR D SARMA	PP, ASSAM
MOTION			
3 AB/543/2024	MONNAF ALI Versus THE STATE OF ASSAM AND ANR.	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
4 AB/544/2024	SANKAR DATTA Versus THE STATE OF ASSAM	MD K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
5 AB/545/2024	BINITA DAS BARUAH Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
6 AB/548/2024	SAIDUL ISLAM Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
7 AB/551/2024	MD. FARID AHMED Versus THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR	PP, ASSAM
8 AB/552/2024	KANGKAN DAS Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
9 AB/553/2024	KAMAL CHNADRA NATH Versus THE STATE OF ASSAM	MS B SHARMA MR D K NATH MS M DAS	PP, ASSAM
10 AB/556/2024	ABDUL HAMID Versus THE STATE OF ASSAM	MR D J HALOI MR. K MOHAMMED	PP, ASSAM
11 AB/557/2024	SRI SANJEEV BHALOTIA Versus THE STATE OF ASSAM	MR H DAS MR. P GOGOI	PP, ASSAM
12 AB/560/2024	SRI NABAJYOTI DAS AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM

13	AB/564/2024	TOLESWAR GOGOI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
ADMISSION				
14	Crl.Pet./217/2021 WITH LCR 1 FILE(SCANNED COPY), FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
15	Crl.Pet./219/2021 WITH LCR 2 FILES, FIXED	OSMAN GONI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM	PP, ASSAM
16	Crl.Pet./901/2023 WITH LCR 1 FILE, FIXED	TARUN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	MS. P. DAS, AMICUS CURIAE (R-2) PP, ASSAM
17	Crl.Pet./1296/2023 FIXED	BIMAL KUMAR AGARWALLA Versus MAHABIR PRASAD MAHESWARI	DR. R SARMAH MS P SAHA	MR. B K MISHRA (R-1) MR. S ISLAM (R-1) MR. A HAWARI (R-1)
BAIL HEARING (BA)				
18	Bail Appln./3961/2023 WITH CASE RECORD(SCANNED COPY), FIXED	NIL KAMAL BISWAS @ NEEL KAMAL BISWAS AND ANR Versus THE STATE OF ASSAM	MR. A CHAMUAH MR. M A I HUSSAIN	PP, ASSAM
19	Bail Appln./247/2024 FIXED	CHOUKAT ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
20	Bail Appln./364/2024 WITH CASE RECORD(SCANNED COPY), FIXED	HAFIJUL MANDAL AND ANR. Versus NARCOTICS CONTROL BUREAU	MR D K MEDHI P BORUAH	SC, NCB
21	Bail Appln./369/2024 WITH OFFICE NOTE, FIXED	HABIJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MS. T SOM (R-2) MR. P TELI (R-2) PP, ASSAM
22	Bail Appln./566/2024 FIXED	MUNU HAQUE Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING	PP, ASSAM
BAIL HEARING				
23	AB/4246/2023	AKLIMA KHATUN Versus THE STATE OF ASSAM	MD A RAHMAN MR. S DAS	PP, ASSAM
24	AB/4259/2023 FIXED	SNEHA BARUAH KALITA Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
25	AB/4260/2023 FIXED	NABAJYOTI KALITA Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
26	AB/4316/2023 FIXED	LONKI PHANGCHO @ RAIKOM Versus THE STATE OF ASSAM	MR B DEURI MR. P BORDOLOI MR K J SAIKIA	PP, ASSAM
27	AB/243/2024 FIXED	SOHID HAZARI @ SOHID AHMED HAZARI AND 2 ORS Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	PP, ASSAM
28	AB/271/2024 WITH OFFICE NOTE, FIXED	RAJU ALI Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
29	AB/306/2024 FIXED	DILDAR REZZA Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
30	AB/351/2024 FIXED	MILAN HAZARIKA Versus THE STATE OF ASSAM	MR. K K HANDIQU MS M BORA MR. P DOWARA	PP, ASSAM

31	AB/508/2024 FIXED	NIJAMAT KHAN @ NIYAMAT Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
ORDERS				
32	Crl.A./203/2012 WITH LCR 2 FILES, FIXED	SANJOY DAS Versus DHIRAJ KR DAS and ANR,	MR.P DAS MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	PP, ASSAM
33	Crl.A./410/2023 WITH LCR 4 FILES, FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. H ALI MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/1085/2023 in Crl.A./410/2023	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. H ALI MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
34	Crl.A./424/2023 0 Y 5 M 1 D :WITH OFFICE NOTE, FIXED	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/1115/2023 in Crl.A./424/2023	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
35	Crl.Pet./958/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	JOHIRUL ISLAM @ JOMIR UDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR. D A KAIYUM MR. M S MONDAL	MR Z ALAM (R-2) MR. T A RAHMAN (R-2) MS. S NAZNEEN (R-2) MR. S K DAHAL (R-2) PP, ASSAM
36	I.A.(Crl.)/1236/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED in Crl.Pet./912/2023	DR. GAYATRI BARUAH Versus DR. MANDEEP PHUKAN,	MR. S C BISWAS MR. P S BISWAS	MR S M ABDULLAH P PP, ASSAM
	WITH Crl.Pet./912/2023	DR. MANDEEP PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR S H SIKDAR MR. J ALI MD R ISLAM MD IMRAN	MR. S C BISWAS MR. P S BISWAS (R-2) MS. R DEVI (R-2) PP, ASSAM
37	Crl.Pet./1267/2023 FIXED	BIPLAB MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
HEARING				
38	Crl.A./18/2012 PART-HEARD, LCR 6 FILES, P.B.-1, FIXED	KADER ALI Versus STATE OF ASSAM	MR.S BHUYAN MRS.B DAS MS.D SAIKIA	PP, ASSAM
39	Crl.A./66/2012 WITH LCR 5 FILES, FIXED	DHENURAM NARAH, Versus THE STATE OF ASSAM,	MR. A KHANIKAR	PP, ASSAM
40	Crl.Rev.P./185/2015 WITH LCR 5 FILES, FIXED	KSHITISH CH. KARMAKAR Versus DR. ZAHIDUL HUSSAIN and ANR.	MR.R ALI MS.S K HAZARIKA	MR.H R A CHOUDHURYR-1 MR.R A CHOUDHURY(R-1) MR.A ALAM(R-1) PP, ASSAM
41	Crl.Pet./102/2022 FIXED	MD RAFIK ALI @ RAFIKUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A MOBARAQUE	MR. T ISLAM (r-2) MR. A T SARKAR (r-2) MS P SHARMA (r-2) MS K DAS (r-2) PP, ASSAM
42	Crl.A./197/2022 1 Y 8 M 7 D :WITH LCR 3 FILES(SCANNED COPY), FIXED	MD. NOOR HUSSAIN @ KARENG @ NUR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MS. D SAIKIA (Amicus Curiae for R-2) PP, ASSAM

43	Crl.Rev.P./318/2023 FIXED	JIBANTA GOGOI Versus BORNALI DOLEY GOGOI	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR. A BARUAH MR. J P MORE MS S SARMA HAZARIKA (AS LEGAL-AID-COUNSEL FOR R-1)
44	I.A.(Crl.)/836/2023 WITH LCR 3 FILES, FIXED in Crl.A./330/2023 WITH Crl.A./330/2023	SUMAN SHARMA @ CHUMAN KR. SHARMA Versus THE STATE OF ASSAM AND ANR. SUMAN SHARMA @ CHUMAN KR. SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH	PP, ASSAM MR N BARMAN (R-2) MS J BARMAN (R-2) MR B DEORI (r-2) PP, ASSAM
45	Crl.Pet./1058/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	ABDUL MALEK AND 17 ORS. Versus THE STATE OF ASSAM AND ANR.	MR GAURAV R DUTTA MR A R BAROOAH MS K BHATTACHARYYA	PP, ASSAM
46	Crl.Pet./1189/2023 FIXED	AJAY CHOWHAN AND 3 ORS Versus ANITA DEVI	MR. S C BISWAS MR RITURAJ TIWARI	MS B R A SULTANA (LEGAL AID COUNSEL)

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2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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16)	MR. A M DUTTA	03-03-2024	To	08-03-2024
17)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM**2:00 PM to 4:15 PM****[For Tuesday,5th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE K. SEMA****COURT NO: 16****[CIVIL BENCH-V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

1	I.A.(Civil)/3519/2023 FIXED in WP(C)/6117/2023	TAIJUDDIN AHMED, Versus SAKLA M E MADRASSA,	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	MR. A ALI
	WITH WP(C)/6117/2023	SAKLA M E MADRASSA Versus THE STATE OF ASSAM AND 11 ORS.	MR. D P CHALIHA MR. A ALI MR. Y ALI S ALI	GA, ASSAM MR. T AHMED (r-11 and 12)

ADMISSION

2	WP(C)/871/2020 FIXED	PAPU BORUAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	GA, ASSAM MR. A GANGULY (R-7) MR. A DUTTA (R-7) MR. A DHANUKA (R-7) SC, EXCISE DEPTT.
3	WP(C)/3002/2021 FIXED	M/S OZONE AYURVEDICS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
4	WP(C)/3003/2021 FIXED	M/S OZONE PHARMACEUTICALS LTD Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
5	WP(C)/6267/2021 FIXED	GREEN VISION INDUSTRIES Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MRS N GOGOI	SC, GST
6	WP(C)/4714/2023 FIXED	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
	WITH I.A.(Civil)/406/2024 in WP(C)/4714/2023	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD

7	WP(C)/6914/2023 FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. Versus THE ELECTRICITY OMBUDSMAN AND ANR.	MR. P N GOSWAMI MR. S P SHARMA	MR. B K DAS (R-2) MR H P GUWALA (R-2) MR SAURADEEP DEY (R-1) MD A ISLAM (R-2)
WITH				
8	WP(C)/4976/2022	M/S CACHAR ALLOYS Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL
ORDERS				
9	WP(C)/1173/2024 FIXED	THE ELECTED BOARD OF DIRECTORS OF COOPERATIVE BANK LTD. AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S KALITA MR SUMANTH KAKATI MR P DAS GUNJAN DAS	SC, CO OP
HEARING				
10	WP(C)/4053/2012	ON THE DEATH OF MUNINDRA NATH ACHARYEE, HIS LEGAL HEIRS MRS. RENUPROBHA ACHARYA Versus OIL INDIA LTD and ORS.	MRG P BHOWMIK MR.G UZIR MR.S S ROY MR.M SAIKIA	MR.S N SARMA GA, ASSAM MRS.V L SINGH SC, O I L SC, REVENUE
11	WP(C)/5532/2013	M/S B.B.S. CONSTRUCTION Versus THE ASSAM STATE WAREHOUSING BOARD and 5 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM MS.S GOGOI	MR.P PATHAK MR.P K ROY MR.R K BORAH MR.S K CHAKRABORTY MRSA CHAKRABORTY MR.M HUSSAIN MS.J R THAKUR MS.M DUTTA SC, ASWB MR.A THAKUR SC, F C I MR.L P SHARMA
WITH				
MC/3421/2013 in WP(C)/5532/2013				
		NATIONAL BUILDING CONSTRUCTION CORPORATION LTD. Versus M/S B.B.S. CONSTRUCTION and ORS.	MR.H RAHMAN MR.P D NAIR MR G ALAM MS.S GOGOI	MR.P K ROY MR.R K BORAH MR.S K CHAKRABORTY MRSA CHAKRABORTY MR.M HUSSAIN MS.J R THAKUR MS.M DUTTA SC, F C I SC, ASWB MR.A THAKUR MR.L P SHARMA
12	WP(C)/7241/2013	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, BTC MR. A. BARUAH, SC, FOREST
WITH				
MC/833/2015 in WP(C)/7241/2013				
		BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	SC, BTC
13	WP(C)/4844/2014 FIXED	M/S PADMAVATI CONSTGRUCTION Versus THE STATE OF ASSAM AND 4 ORS	MSB DEVI MR.S SARMA MR.G GOSWAMI	GA, ASSAM MR.Y S MANNAN MR.J U N M LASKAR MR.J M A CHOUDHURY(SC, NRHM) MR.P NAYAK SC, HEALTH SC, PWD
14	WP(C)/6389/2014 FIXED	DIPAK BARUAH Versus INDIAN OIL CORPORATION LTD. and 3 ORS	MR.B CHAKRABORTY MS.P MITRA MR.D HAZARIKA MR.S CHAKRABARTY	MR.M K CHOUDHURY SC, IOC

15	WP(C)/6963/2015 FIXED	SANJAY MAZUMDAR Versus THE STATE OF ASSAM AND 8 ORS	MR.S CHAUHAN MR.A R SHOME	MR.D SAIKIA(R-6) GA, ASSAM(R1-6) MR.A K BORA R-6 MR.A K BORA R-6 MR.A KAKATI(R-6) MS.R BASUMATARY(R-6)
16	WP(C)/9219/2019 FIXED, WITH SEPARATE AFFIDAVIT FILE, AND WRITTEN SUBMISSION	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. B C PATHAK MR. R K D CHOUDHURY MR. B PATHAK MR. N CHOUDHURY(R-7) MR. B D DEKA(R-7) MR. R THADANI MR. M DAS(R-7) ASSTT.S.G.I. MR. A DEKA(R-7) MS. G KAUR (R-7)

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LEAVE NOTE OF ADVOCATES FOR 05/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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15)	MS B DUTTA	03-03-2024	To	08-03-2024
16)	MR. A M DUTTA	03-03-2024	To	08-03-2024
17)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,5th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 I.A.(Civil)/2841/2023 in WP(C)/6414/2013 (D/O), (ORDERS), FIXED in WP(C)/6414/2013	JUNIAL JIDUNG, G.B.AND 2 ORS. Versus THE NATIONAL HIGHWAYS AUTHORITY OF INDIA and 8 ORS.	MR D C K HAZARIKA	GA, ASSAM SC, NHAI MR. S DUTTA MR. B GOGOI MR. R.K.D. CHOUDHURY, DY.S.G.I. SC, DIMA HASAO
ADMISSION			
2 CRP(IO)/15/2023 FIXED	AMALA BARMAN Versus NARAYAN BARMAN	MR. B J MUKHERJEE MS R SAHA	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA
3 CRP(IO)/436/2023 FIXED	NARAYAN CHANDRA DAS Versus BIJAN CHAKRABORTY AND 8 ORS	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR A DAS MS M DAS MS A KHETAWAT	MR. P K ROY MR. N BHARALI MR. D GOSWAMI MRS P HAZARIKA MS. RIA TIWARI
ORDERS			
4 RSA/169/2003 FIXED	ON THE DEATH OF RAMANI MOHAN NATH HIS LEGAL HEIR SMTI ANUPAMA NATH AND ORS Versus IKRAM HUSSAIN AND ORS		MR.T ISLAM MR.N AHMED MISSS YASMIN
WITH I.A.(Civil)/2031/2017 in RSA/169/2003	ON THE DEATH OF SHRI PURAN NATH HIS LEGAL HEIRS SMTI SAIBA DEVI and ORS Versus IKRAM HUSSAIN AND ORS	MD.N SEIKH MR.N DEKA MR.M GOGOI	MR.T ISLAM MR.N AHMED MISSS YASMIN MD.A WAHED
WITH I.A.(Civil)/2032/2017 in RSA/169/2003	ON THE DEATH OF SHRI PURAN NATH HIS LEGAL HEIRS SMTI SAIBA DEVI and ORS Versus IKRAM HUSSAIN AND ORS	MR. S K MEDHI MD.N SEIKH MR.N DEKA P C DEKA MR A CHOUDHURY MR.M GOGOI	MR.T ISLAM MR.N AHMED MISS S YASMIN MD.A WAHED

<p>WITH I.A.(Civil)/2033/2017 in RSA/169/2003</p>	<p>ON THE DEATH OF SHRI PURAN NATH HIS LEGAL HEIRS SMTI SAIBA DEVI and ORS Versus IKRAM HUSSAIN AND ORS</p>	<p>MR. S K MEDHI MD.N SEIKH MR.N DEKA MR. P C DEKA MR. A CHOUDHURY MR.M GOGOI</p>	<p>MR.T ISLAM MR.N AHMED MISS S YASMIN MD.A WAHED</p>
<p>WITH I.A.(Civil)/2034/2017 in RSA/169/2003</p>	<p>ON THE DEATH OF SHRI PURAN NATH HIS LEGAL HEIRS SMTI SAIBA DEVI and ORS Versus IKRAM HUSSAIN AND ORS</p>	<p>MR. S K MEDHI MD.N SEIKH MR.N DEKA MR. P C DEKA MR. A CHOUDHURY MR.M GOGOI</p>	<p>MR.T ISLAM MR.N AHMED MISS S YASMIN MD.A WAHED</p>
<p>5 I.A.(Civil)/3664/2023 FIXED in CRP/142/2023 WITH CRP/142/2023</p>	<p>NIRANJAN MAHANTA Versus SMTI. BHABANI KALITA</p>	<p>MR. A C SARMA MR. P MEDHI MR. G C BORAH</p>	<p>MR B PATHAK</p>
<p>WITH I.A.(Civil)/371/2024 in CRP/142/2023</p>	<p>SMTI. BHABANI KALITA Versus NIRANJAN MAHANTA AND 6 ORS</p>	<p>MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH</p>	<p>MR. A C SARMA (R-1) MR. P MEDHI (R-1) MR. G C BORAH (R-1)</p>
<p>WITH I.A.(Civil)/7688/2015 PART- HEARD, FIXED</p>	<p>SMTI. BHABANI KALITA Versus NIRANJAN MAHANTA, HEARING SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS</p>	<p>MR B PATHAK MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA</p>	<p>MR. G C DEKA MR.S N SARMAR-4 and 5 MR. SURAJIT DAS (r-5,6) MR. B. GOGOI, SC, FINANCE AND TAXATION MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA</p>
<p>7 RSA/123/2007 WITH LCR, FIXED WITH MC/3896/2007 in RSA/123/2007</p>	<p>SIRISH CH. SARMA Versus MADAN CH. SARMA</p>	<p>S BAROOAH, SHEELADITYA S KAKATI MR. S MEDHI</p>	<p>B K SHARMA, P P DAS P M DEKA</p>
<p>8 RSA/89/2008 WITH LCR, FIXED</p>	<p>SIRISH CH. SARMA Versus MADAN CH. SARMA MD. SAHIDUL ISLAM and ORS Versus ON THE DEATH OF ABDUL JALIL HIS LEGAL HEIRS AND ORS</p>	<p>MR.S BAROOAH MR.SHEELADITYA MS.S KAKOTI MR.P K KALITA MS.T GOSWAMI</p>	<p>MR. M U MONDAL MR. B RAHMAN MR. SHEELADITYA</p>
<p>9 RSA/18/2010 WITH LCR</p>	<p>SMT. UMA RANI BHATTACHARJEE and 7 ORS Versus SMT. KAMALA DASGUPTA and 7 ORS</p>	<p>MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY</p>	<p>MS.S SENAPATI MR. D MAZUMDAR MS.M JAIN</p>
<p>WITH MC/415/2010 in RSA/18/2010</p>	<p>SMT. UMA RANI BHATTACHARJEE and 7 ORS, Versus SMT. KAMALA DASGUPTA and 7 ORS,</p>	<p>MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY</p>	

10	RSA/44/2010 WITH LCR	ON THE DEATH OF MIRJAN ALI HIS LEGAL HEIRS JARINA BEGUM WIFE and 3 ORS, Versus JITEN BORDOLOI and 11 ORS	MR.S DEY MR.WISE IMRAN MR.A B CHOWDHURY MR H HOQUE	MR.G N SAHEWALLA MR.MD ASLAM MR.B SHARMA MS.J BORA MSK KALITA
11	RSA/199/2012 WITH LCR, FIXED	NAVAJIT PATHAK Versus NILKANTA DAS	MR. N C DAS MR.S K MEDHI MR.A DAS MS. M DEVI MS M BORAH MR.J DAS	MR.P CHETIA MR S KHOUND MR. P NEOG MR.K DAS MS. N BORAH
12	RSA/99/2015 WITH LCR, FIXED	SRI BABUL SARMA and ANR Versus SRI MRIDUL BHAGAWATI and 6 ORS	MR.R SHARMA MR.H DEKA MR.U B SARMA MR.D HAZARIKA	MR. P S DEKA (R-1,6) MRS A BUJARBARUAH MRS A BUJARBARUAH MR. B K BHAGAWATI (R-1,6) MR.G J SAIKIA MR.N DAS (R-1,6) MR.A CHOUDHURY MS.R BORGHAIN(R- 6&7) MS.A BARUAH(R- 6&7)
13	RSA/18/2017 WITH LCR, FIXED	ON THE DEATH OF AKBAR HUSSAIN HIS LEGAL HEIRS BASITON BEWA and 17 ORS Versus LEGAL HEIRS OF LATE MIAJAN SK SMTI AKLIMA BIBI and 23 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.A BEGUM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR.A T SARKARR- 1-10 MR.A HUSSAIN(R- 1-10) MR A HAQUE
14	RSA/39/2017 CAVT. NO. 1274/2016 WITH LCR, FIXED	LEGAL HEIRS OF LATE AKHAR ALI SK MD SHAHJAHAN ALI SON and 5 ORS Versus MD NASER UDDIN SK and 5 ORS	MRG P BHOWMIK MS.J PURKAYASTHA MS.M KALITA MS.P CHETIA	MR.R J BORDOLOI MR. A K HUSSAIN (R-1,2,4,5) MS S HAZARIKA (R-1,2,4,5) MS.M SARMAH MR. B HUSSAIN (R-1,2,4,5) MR.R ALI MS.M NATH FOR CAVEATOR SC, A A I
15	RFA/55/2018 WITH LCR	DEVENDRA KUMAR SETHIA Versus AIRPORT AUTHORITY OF INDIA AND 3 ORS	MR. P KHATANIAR MR. A DAS MR D KALITA MR. R K AGARWALA	
16	RSA/252/2019 WITH LCR	JOYNAL ABEDIN Versus AZAHAR ALI AND 3 ORS	MR. A CHOUDHURY MR. M ALI MS. A KAUSHAR	MS F AHMED (R-1,2,3) MR. T ISLAM (R-1,2,3) MR J UDDIN MR. K KALITA MR. S A AHMED MS. S PARBIN MS N BEGOM (R-1,2,3)
17	SAO/2/2021 WITH LCR, FIXED	ON THE DEATH OF SANKAR DAS HIS LEGAL HEIRS SMTI. REKHA DAS AND ANR. Versus PANKAJ SARDA AND 5 ORS.	MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	MR. S K GHOSH (R-1,2) N CHAUDHURY (R-1 TO 6) MR A DEKA (R-1 TO 6)
18	WITH SAO/1/2021	SITA DEVI AND 2 ORS. Versus PANKAJ SARDA AND 5 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	MR. S K GHOSH (R-1,2)
19	CRP/50/2023 CAVT. NO.04312/023, FIXED	T.K. ENGINEERING CONSORTIUM PRIVATE LTD. AND 5 ORS. Versus TECHCON INFRASTRUCTURE PVT. LTD.	MR. D MOZUMDER MR. S K DEORI MS. SOMILA MR. D MAZUMDAR	MR. O P BHATI
20	CRP(IO)/85/2023 FIXED	MOUPIYA CHOUDHURY Versus USHARANI DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. S BORA MR. K R PATGIRI MS CHITRALEKHA DAS MS J RAJKUMARI MS. U HAZARIKA

21	CRP(IO)/108/2023 FIXED	HIRANYA KUMAR SARMA AND ANR Versus ON THE DEATH OF SOLE PLAINTIFF, RAMESH BARMAN	MR. M A SHEIKH K U AHMED MS F INTAZ	MR. J DEKA
22	CRP(IO)/237/2023 FIXED	JAHARUL HAQUE @ JAHARUL ISLAM Versus FAZAR ALI	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR M RANA
	WITH I.A.(Civil)/570/2023 in CRP(IO)/237/2023	FAZAR ALI Versus JAHURUL HAQUE @ JAHURUL ISLAM	MR M RANA	MR. M U MAHMUD

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LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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8)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
9)	MR D K MISHRA	28-02-2024	To	07-03-2024
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16)	MR. A M DUTTA	03-03-2024	To	08-03-2024
17)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,5th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

1	AB/3441/2023 FIXED	BIPUL CH ROY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY B BARMAN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 05/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,5th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-V

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5124/2015 PART-HEARD, FIXED	INDIAN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.P K GOSWAMI MR.D BARUAH MR.N B P SINGHA MS.N UPADHYAY	MR.S SARMA(R1&2) MR. K.GOGOI SC, L C
2	WITH WP(C)/5357/2015	NORTH EASTERN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MS.S SARMA SC, L C (R1&2)
3	WP(C)/6919/2021 PART-HEARD, FIXED	MONOWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. T C CHUTIA (ADDL. SR. GA, ASSAM, R-1,2,3,5) MR A CHALIHA (SC, FINANCE DEPT., R-4)
4	WITH WP(C)/4232/2022	SMTI. BIJAYA THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM SC, FINANCE
5	WP(C)/4297/2023 PART-HEARD, FIXED	SUBHASHIS CHAKRABARTY Versus THE UNION OF INDIA AND 3 ORS	MR. N N B CHOUDHURY MR. M DEWAN	MR. K GOGOI DY.S.G.I.
6	WP(C)/6362/2019 FIXED	MUKHLAL SAHU Versus THE STATE OF ASSAM AND 4 ORS.	MR R SENSUA MR. S BORTHAKUR	GA, ASSAM MR. D BANERJEE SC, REVENUE
7	WP(C)/168/2024 FIXED	SHARMISTHA DEB AND 7 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. M BISWAS(r-7,8,9 and 10) S K DAS(r-7,8,9 and 10)
BAIL HEARING				
8	AB/4337/2023 FIXED	KALIDAS KAMAN Versus THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM

HEARING

9	WP(C)/276/2014 PART-HEARD, FIXED	HIRENDRA NATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA	MR. H. GUPTA, C.G.C. MR.G PEGU(R-1to5) ASSTT.S.G.I.
10	WP(C)/5056/2015 PART-HEARD, FIXED	PONARAM BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	SC, WATER RESOURCE
11	WP(C)/114/2013 FIXED, WITH AFFIDAVIT FILE	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL MS.S KEJRIWAL	GA, ASSAM MR.P S DEKA MR.Y DOLOI(R- 1-3) MRS.V L SINGH SC, REVENUE ADDL. AG, ASSAM
12	WP(C)/920/2014	MIHIR GORLOSA @ JEOL GORLOSA Versus THE STATE OF ASSAM AND 3 ORS	MR.P N GOSWAMI MR.N J KHATANIAR	GA, ASSAM MR. R.M. DAS, SC, DIMA HASAO SC, DIMA HASAO ASSTT.S.G.I.
13	WP(C)/2456/2014	JITENDRANATH BORAH and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.D BARUAH MS.P HANDIQUE	GA, ASSAM MR.R SARMA MS.R KALITA MR B KAUSHIK (R4) MS.S DAS MR. S HAZARIKA (R4)
	WITH MC/1331/2015 in WP(C)/2456/2014	SMTI RANU BORAH Versus JITENDRANATH BORAH and 5 ORS.	MR.R SARMA MS.R KALITA MS.S DAS	GA, ASSAM MR.D BARUAH MS.P HANDIQUE
14	WP(C)/3546/2014	MEGHA TECHNICAL and ENGINEERS PVT.P LIMITED Versus THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY
	WITH WP(C)/1224/2014	MANIK CHAND and SONS JEWELLERS PVT. LTD. and ANR. Versus THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY	MR.S SAIKIA SC, TAXES
16	WP(C)/3482/2022	M/S TNS EXPRESS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	MS. B SARMA (C.G.C.) SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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14)	MR M Z AHMED	03-03-2024	To	08-03-2024
15)	MS B DUTTA	03-03-2024	To	08-03-2024
16)	MR. A M DUTTA	03-03-2024	To	08-03-2024
17)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,5th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./637/2024	LUNGUNLEN CHONGLOI Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
2 Bail Appln./639/2024	JAYANTA SHARMA Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
3 Bail Appln./640/2024	DADUL GHATOWAR Versus THE STATE OF ASSAM AND ANR	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
4 Bail Appln./645/2024	SHOFIQUE UDDIN Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA	PP, ASSAM
WITH I.A.(CrI.)/223/2024 in Bail Appln./645/2024	SHOFIQUE UDDIN Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA	PP, ASSAM
MOTION			
5 Crl.Rev.P./74/2024	PRITAM TERANG Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
6 AB/563/2024	MINTU BORUAH @ MINTU BARUAH Versus THE STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
7 AB/565/2024	TOLESWAR GOGOI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
8 AB/566/2024	SABED ALI Versus THE STATE OF ASSAM	MR. D GOSWAMI MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM

ADMISSION

9	Crl.Rev.P./345/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	BHABEN KUMAR Versus RINTI DEKA	MR R M DAS MR. C SHARMA MD M HOQUE	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR
	WITH I.A.(Crl.)/1113/2023 in Crl.Rev.P./345/2023	RINTI DEKA Versus BHABEN KUMAR	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	
10	Crl.Pet./440/2023 FIXED	PRASANTA BORAH @ MRIGEN BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	MR. N ANAND (R-2) MS.D SAIKIA (R-2) PP, ASSAM
11	WITH AB/1519/2023	PRASANTA BORAH @ MRIGEN BORA Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
12	Crl.Pet./1320/2023 FIXED	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. M ALAM MS. P BORAH	MR B PUSHILAL (R-2) PP, ASSAM
13	WITH Crl.Pet./1321/2023	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. M ALAM MS. P BORAH	MR. S K SINGH(R-2) MR B PUSHILAL (R-2) PP, ASSAM
14	Crl.A./60/2024	SULTAN ALI Versus THE UNION OF INDIA AND ANR.	MR. M BISWAS MS. A K CHOPHI S K DAS	SC, DRI
BAIL HEARING (BA)				
15	Bail Appln./2824/2023 WITH CASE RECORD(SCANNED COPY), FIXED	PAWAN KUMAR YADAV AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. D M CHAKRABORTY	PP, ASSAM
16	Bail Appln./3823/2023 WITH CASE RECORD(SCANNED COPY), FIXED	PRASENJIT SARKAR Versus THE STATE OF ASSAM AND ANR.	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	PP, ASSAM
17	Bail Appln./179/2024 FIXED	RATUL ALI Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
18	Bail Appln./194/2024 WITH OFFICE NOTE, FIXED	AZAD ALI @ AJAD ALI Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	PP, ASSAM
19	Bail Appln./387/2024 FIXED	SHAMIM AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
20	Bail Appln./389/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	ABRAR @ ABRAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
21	Bail Appln./421/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. ABDUL BAREK Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR A AKBAR	MR. J ALI (r2) PP, ASSAM
BAIL HEARING				
22	AB/3360/2022 FIXED	ALOMGIR HUSSAIN @ ALOMGIR HUSSAIN AKAND Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM

23	AB/104/2023 FIXED	MD IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. A CHAUDHURY MR. N HAQUE MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
24	AB/2495/2023 FIXED	SAHA ALOM Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
25	AB/3316/2023 WITH CASE RECORD(SCANNED COPY), FIXED	KAMAL UDDIN Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
26	AB/3474/2023 FIXED	BORSHA HAZARIKA Versus THE STATE OF ASSAM	MR. M DUTTA	PP, ASSAM
27	AB/3688/2023 FIXED	SHOFIQU L ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K M HASSAN	PP, ASSAM
28	AB/4059/2023 FIXED	LILAMBAR SONOWAL AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
29	AB/311/2024 FIXED	ALI ARBAZ @ ARBAZ ALI Versus The State Of Assam	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
<u>ORDERS</u>				
30	Crl.A./283/2023 0 Y 8 M 20 D.:WITH OFFICE NOTE, LCR 4 FILES, B/O WITH I.A.(Crl.)/703/2023 in Crl.A./283/2023	GAUTAM NAMASUDRA Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
31	Crl.Pet./352/2023 WITH LCR 1 FILE, B/O	GAUTAM NAMASUDRA, Versus THE STATE OF ASSAM AND ANR T G INDIA PRINT AND PUBLICATION AND TG INDIA LIMITED AND 4 ORS. Versus HIREN KALITA	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. P J SAIKIA B BISWAS	PP, ASSAM
32	Crl.Pet./79/2024 WITH CLR 1 FILE(SCANNED COPY), FIXED	SAIDUR ALI Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS A ROY	PP, ASSAM
33	I.A.(Crl.)/147/2024 WITH LCR 1 FILE, FIXED in Crl.Rev.P./186/2023 WITH Crl.Rev.P./186/2023	SMTI. ANJANA SUTRADHAR Versus BIREN SUTRADHAR AND ANR Versus BIREN SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR N AHMED MR K BHUYAN MR N ISLAM MR. M U E BHUYAN	PP, ASSAM MR. N AHMED (R-2) MR. M M ZAMAN (R-2) D HUSSAIN (R-2) PP, ASSAM
	WITH I.A.(Crl.)/189/2024 in Crl.Rev.P./186/2023	BIREN SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM	MR. N AHMED (Rk-2) PP, ASSAM
34	I.A.(Crl.)/220/2024 in Crl.A./1890/2024 WITH Crl.A./1890/2024 (Filing Number) WITH I.A.(Crl.)/1891/2024 (Filing Number)	MARNA PEGU Versus THE STATE OF ASSAM AND ANR. Versus MARN PEGU Versus THE STATE OF ASSAM AND ANR. A	MR. FIRUZ KHAN MR. M C PATIR MR U CHAUDHURY M. GLORY K. SUMI MS LITO AWOMI MR. FIRUZ KHAN	PP, ASSAM

HEARING

35	Crl.A./92/2012 WITH LCR 3 FILES, FIXED	GOBINDA MISHRA Versus STATE OF ASSAM	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	PP, ASSAM
36	Crl.A./29/2016 8 Y 2 M 16 D :WITH LCR 6 FILES, P.B.-1, FIXED	DARBESH ALI Versus THE STATE OF ASSAM and ANR	MR.N AHMED MR.M AHMED	MR.S RANA(R-2) PP, ASSAM
37	Crl.Pet./1063/2019 FIXED	DHRUBAJYOTI LAHKAR Versus SMT. SNIGDHARANI CHOUDHURY AND ANR.	MR N J DAS	MR. O P BHATI (R1) MR T C DAS (R1) MR. P SARMA (R1) PP, ASSAM (R2) MR. P K PODDAR (R1) MR. M K GOHAIN (R1)
38	Crl.Pet./33/2021 WITH LCR 2 FILES	GULEN CHANDRA BURAGOHAIN Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	Mukesh Sharma (R-2) MS F RAHMAN (R-2) PP, ASSAM
39	Crl.Pet./86/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	DEVESH BIRWAL AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. S PARVEEN MR. I CHOUDHURY MR S HUSSAIN	DR. N DEKA (r-2) MR H S KALSI (r-2) MR. I S KALSI (r-2) PP, ASSAM
40	Crl.Rev.P./141/2022 WITH LCR 1 FILE, B/O	SUPRATIM CHOUDHURY Versus MONIDIPA DEB AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MS. P BHATTACHARYA MS P SARMA PP, ASSAM
41	Crl.A./264/2022 1 Y 5 M 21 D :WITH LCR 8 FILES, P.B.-1, FIXED	SOMED ALI Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
42	Crl.Rev.P./395/2022 FIXED	JOYNAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. M H LASKAR MR. A B T HAQUE MR Z I CHOUDHURY MR Z I CHOUDHURY	MS. R CHOUDHURY (R-2) MR N RAHMAN (R-2) PP, ASSAM
43	Crl.A./93/2023 1 Y 1 M 22 D :WITH LCR 1 FILE(SCANNED COPY), FIXED WITH I.A.(Crl.)/213/2023 in Crl.A./93/2023	MOTIOR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	MR K P PATHAK PP, ASSAM
44	Crl.Pet./351/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	HEMI BORA AND 3 ORS. Versus DIRECTORATE OF ENFORCEMENT	MR. P K GOSWAMI MS. R DEKA MR. S S GOSWAMI MR. M K DAS MR. P G BHAGAWATI	MS. L DEVI(r-1) SC, ED
45	Crl.Pet./808/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	ABHISHEK SUREKA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR G N SAHEWALLA (r-2) MR. N HASAN (r-2) MR. A HASAN (r-2) MR M SAHEWALLA (r-2) MS. S. TODI (r-2) MR H K SARMA (r-2) MS T J SAHEWALLA (r-2) A ALI (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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[For Tuesday,5th March 2024]

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BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/4307/2015 FIXED	MADAN TALUKDAR Versus THE STATE OF ASSAM AND 10 ORS	MSB DEVI MR.G GOSWAMI	GA, ASSAM(R-3) MS. M BARMAN MR.D SARMA(R-11) MR. A GOGOI (R-9) MR. M ISLAM MR.B BARMANR-11 MR.J DAS(R-10) SC, ELEMENTARY EDUCATION(R-1,2,4 TO 9)
2 WP(C)/7806/2019 B/O	PRAMOD SAIKIA AND 60 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	SC, ELEM. EDU GA, ASSAM ASSTT.S.G.I. SC, SSA
3 WP(C)/3842/2022 FIXED	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 5 ORS	MR. M DUTTA MR J MAHANTA	SC, ASSAM UNIVERSITY
WITH 4 WP(C)/6218/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV	SC, ASSAM UNIVERSITY
WITH 5 WP(C)/8337/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR J MAHANTA	SC, ASSAM UNIVERSITY
ORDERS			
6 Cont.Cas(C)/57/2022 FIXED	MRS. PARINITA BORAH Versus DHARMA KANTA MILI	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N BORPATRAGOHAIN MR I GAUTAM	SC, HIGHER EDU MR. D SAIKIA MR. K GOGOI MR. K GOGOI
7 Cont.Cas(C)/463/2022 FIXED	DR. TULUMONI DEVI Versus DR. NIRADA DEVI AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	MR. D SAIKIA (r-1) MR. D SAIKIA (r-1) MR. S BORA (r-1) MS. N PHUKAN MR B KAUSHIK

HEARING

8	WP(C)/4325/2012 FIXED, WITH AFFIDAVIT FILE	HIRANYA KUMAR NATH and 2 ORS Versus THE STATE OF ASSAM AND ORS	MR B D DAS MR.R P SARMAH MR.U K NAIR MRS.R DEVI MR.A CHETRY MR.A R TAHBILDAR MR. B PURKAYASTHA MR. B ZAMAN MR.M P SARMA	MR.B C DAS MR.S S DEY MR.B D KONWAR MR.Z MUKIT MR.O P BHATI MR.A SATTAR MR.M NATH MR.D MOZUMDER MR.A BHATTACHARJEE SC, APSC MR.R DE(R-5) MR.I CHOWDHURY MR.M CHOUDHURY MR.S SAIKIA MR.D P BORAH MR. R B PHOOKAN (R-13) MR.K R PATGIRI(R-5) MS.S KHANIKAR MR.A ROY MR.D SARMA(R-4) MR.U DUTTA MR.B GOGOI MR.A GOGOI MR.D BORAH R SARMAH (R-13) MR.I F ALI MS M KAKOTY (R-13) MR K J HAZARIKA (R-13) SC, EDU MRSA VERMA MR.R P GUPTA MR.N KHATANIAR MR.N BORAH MR.P CHETIA(R-4) MR.J HUDA(R-4)
	WITH	NIRUPAN NATH and 4 ORS Versus THE STATE OF ASSAM AND 20 ORS	MRH I CHOUDHURYP-1 to 5 MR.D K SARMAH(P-1 to 5) MRA R BHUIYAN MR.N PATHAK(P-1 to 5)	MR.S S DEY MR.S CHAUHANR- 17 MR.O P BHATI MR.M NATH MR.A BHATTACHARJEE MRS.R S CHOWDHURY MR.R DE MR.I CHOWDHURY MR.T C DAS MR.A CHOWDHURY MR.K R PATGIRI MR.A R SHOME(R- 17) MR.I CHOUDHURY MRD MONDAL MR.D DAS MR.D BORAH MR.A K BARUAH MS.T JINI MR.J BHATI MR.R SINGHA MR.M J DAS SC, EDU MR.N BORAH MR.H K BORA
	WITH	DIPAN KANTI SUKLABAIDYA Versus THE STATE OF ASSAM AND 4 ORS	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE SC, APSC MR.D P BORAH SC, EDU SC, HIGHER EDU GA, ASSAM
	WITH	SHRI DILIP CH. GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K DAS	SC, HIGHER EDU GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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[For Tuesday,5th March 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./497/2022 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. DURGA DEVI CHETRY AND 7 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	
	WITH I.A.(Civil)/2418/2022 in MACApp./497/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. DURGA DEVI CHETRY AND 7 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	
2	I.A.(Civil)/2906/2023 FIXED in MACApp./196/2023	PRIYA DEV AND ANR. Versus THE NEW INDIA ASSURANCE CO . LTD . AND 2 ORS.	MR. R BORUAH	MS. M CHOUDHURY
	WITH MACApp./196/2023	THE NEW INDIA ASSURANCE CO . LTD . Versus PRIYA DEV AND 3 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. R BORUAH (R-3) MR. A KHANIKAR (R-3) R L CHUTIA (R-3)
3	I.A.(Civil)/3610/2023 WITH LCR, B/O in MACApp./152/2023	DINESH CH. RAY AND ANR Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. P HAZARIKA P. BORAH MR. H S BORAH	MR T KALITA
	WITH MACApp./152/2023	NATIONAL INSURANCE COMPANY LIMITED Versus DINESH CH. RAY AND 3 ORS.	MR T KALITA MR. A KAKATI	MRS. K DEVI (r-4) MR. P HAZARIKA (R1, R2) P. BORAH (R1, R2) MR. H S BORAH (R1, R2)
4	I.A.(Civil)/3632/2023 B/O in MACApp./159/2023	SAJEDA KHATUN AND 4 ORS. Versus NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. P HAZARIKA MR. H S BORAH (R1)	MR T KALITA
	WITH MACApp./159/2023	NATIONAL INSURANCE COMPANY LTD. Versus SAJEDA KHATUN AND 6 ORS.	MR T KALITA MR. A KAKATI	MR. P HAZARIKA (R1,3,4) P. BORAH (R1,3,4) MR. H S BORAH (R1)
HEARING				
5	MFA/74/2011 WITH LCR	NATIONAL INSURANCE COM.LTD. Versus MD. HARMUJ ALI and ANR	MR.B C DAS MR.R C PAUL MISS.S ROY	MS. A GUPTA MR. A K PURKAYASTHA MR.P S BHATTACHARYYA MR. S SHARMA
6	MFA/4/2013 WITH LCR	UNION OF INDIA Versus M/S KAVITA SALT SUPPLIERS	MS.M CHATTERJEE MS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI

7	MACApp./349/2013 WITH LCR, FIXED	UNION OF INDIA and ANR, Versus REKHA BHARALI and 4 ORS.	MS.M CHATTERJEE MRS. M PHUKAN MSK KALITA MS.U CHAKRABORTY SC, NF RLY	
	WITH MC/805/2014 in MACApp./349/2013	UNION OF INDIA and ANR, Versus REKHA BHARALI and 4 ORS.	MS.M CHATTERJEE MRS. M PHUKAN MSK KALITA SC, NF RLY MS.U CHAKRABORTY	
8	MACApp./50/2014 WITH LCR	JUBERUDDIN and ORS Versus UNITED INDIA INSURANCE CO LTD and ORS	MR. B K JAIN MR.B SHARMA MR. B SHARMA MR.U SAIKIA MS. O PHUKAN MR.R C NATH	MR. A J SAIKIA MR. B KAKATI
9	MACApp./87/2016 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MUST. WAZIDA BEGUM and 4 ORS.	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.T ISLAM(R1-4) MS.S PARBIN
	WITH MC/88/2016 in MACApp./87/2016	NATIONAL INSURANCE COMPANY LTD. Versus MUST. WAZIDA BEGUM	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
	WITH I.A.(Civil)/993/2016 in MACApp./87/2016	MUST. WAZIDA BEGUM and 3 ORS. Versus NATIONAL INSURANCE CO. LTD.	MR.T ISLAM MS.S PARBIN	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA
10	MACApp./397/2016 WITH LCR	SMTI KANTI DEVI Versus THE NATIONAL INSURANCE CO. LTD and ANR	MR.A BISWAS MR.P CHOUDHURY MS.S KHANIKAR MS.P BARUAH	MR. P J BARMAN MR.P P BORTHAKUR(R-2) MR.K ROY(R-2) MS.B GOGOI(R-2) MR.A DUTTAR-1 MRS.P M DUTTA(R-1)
11	MACApp./54/2017 WITH LCR	UNION OF INDIA Versus THE UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.S C KEYAL MR. S K MEDHI ASSTT.S.G.I.	MD.M H CHOUDHURY(R-2) MR.R GOSWAMI(R-1) MS.M DEORI(R-2) MS.M SAIKIA(R-1) MR.J A CHOUDHURYR-2 MS.P BORTHAKUR(R-1)
12	MACApp./505/2017 WITH LCR	SMTI PROBE BALA DEBI @ PURBESWARI DEBI and 3 ORS Versus THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR.H DAS MS.P BORDOLOI	MR. R C PAUL (r-1)
13	MACApp./722/2018 WITH LCR, B/O	THE NATIONAL INSURANCE COMPANY LTD Versus ALI HUSSAIN AND 10 ORS	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	MR. M U MONDAL (R-1-6)
14	MACApp./854/2018 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. HIRAMONI BORO and 3 ORS	MR. R GOSWAMI MR. S BHUYAN MS. M SAIKIA MS. P BORTHAKUR	MR. B RAMCHIARY(R-4) MR. J KALITA (R-1) MR. D PEGU (R-1) MS. M BASUMATARY (R-4) MR. A BORO (R-4)
15	MACApp./94/2020 WITH LCR, FIXED	SMTI. PROTIMA SAHU AND 3 ORS Versus THE DIVISIONAL MANAGER	MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	MS C BORAH
16	MACApp./288/2020 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. R MAZUMDAR MR S DAS MR. S ROY MR S HOQUE MR. M H LASKAR

WITH
[I.A.\(Civil\)/2145/2020](#)
in MACApp./288/2020

ORIENTAL INSURANCE COMPANY LTD.
Versus
BANI RANI ROY @ NAMASUDRA AND 3
ORS.

MR SISHIR DUTTA
MR. S DUTTA
MR S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 05/03/2024

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15)	MS B DUTTA	03-03-2024	To	08-03-2024
16)	MR. A M DUTTA	03-03-2024	To	08-03-2024
17)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,5th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./644/2024	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR B M DEKA S YESMIN MR D MEDHI P. NAIDING	PP, ASSAM
MOTION			
2 Crl.Pet./239/2024	GAURAV SHARMA AND ANR Versus THE STATE OF ASSAM AND ANR	MS. K HAZARIKA	PP, ASSAM
3 AB/567/2024	MRITUL BORAH Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
ADMISSION			
4 Crl.Pet./1383/2019 WITH LCR 1 FILE(SCANNED COPY), FIXED	SHARADINDU BISWAS Versus SMTI. NIRUPAMA DAS (BISWAS) AND ANR.	MR. N DHAR MS. S DASGUPTA	MR. S CHOWDHURY MR. R BORO MR S ISLAM (R-1) MR. S BISWAS (R-1) PP, ASSAM
5 Tr.P.(Crl.)/20/2022 FIXED	PRABHAT RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D GOSWAMI MS. R BHATTACHARYYA MS P MEDHI	MD. A SAHAD (r-2,3,4) MR. M H ALI (r-2,3,4) PP, ASSAM
6 Crl.Pet./1130/2023 FIXED	RAJEEV KUMAR KHANNA Versus CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR.	MR. B DEKA MS. T SOM	SC, CBI
7 Crl.Pet./1318/2023 FIXED	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MISS. J GOGOI A KHANDAKAR	PP, ASSAM SC, CBI
BAIL HEARING (BA)			
8 Bail Appln./448/2024 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
9 Bail Appln./502/2024 FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM

10	Bail Appln./536/2024 FIXED	AFTAB HUSSAIN Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
11	AB/2682/2023 FIXED	CHILARAM NARZARY Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
12	AB/3198/2023 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	RAHIM KHAN Versus THE STATE OF ASSAM AND ANR.	MR B P BORAH MR P J DUTTA A KHANDAKAR	PP, ASSAM
13	AB/3519/2023 FIXED	NISHI CHAKRABORTY Versus THE STATE OF ASSAM	MR P C DEY MR BASAB DEY	PP, ASSAM
14	AB/3858/2023 FIXED	PURNA KANTA MEDAK Versus THE STATE OF ASSAM	MR. S N KRISHNATRAYA MS D K DOLEY	PP, ASSAM
15	AB/4000/2023 FIXED	JALAL UDDIN ALI @ JALAL UDDIN @ ALHAJ JALAL UDDIN ALI AHMED AND 10 ORS Versus THE STATE OF ASSAM	MD. R ALI MR. A M KHAN MR Z RAHMAN	PP, ASSAM
16	AB/4065/2023 FIXED	MAHAR UDDIN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
17	AB/4278/2023 FIXED	ANOWAR ALI @ MONDAL AND 2 ORS Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB MD S A MONDAL	PP, ASSAM
18	AB/4291/2023 FIXED	ABDUL MOHIB CHOUDHURY @ ABDUL MUHIT CHOUDHURY Versus THE STATE OF ASSAM	MR. R MAJUMDAR MS. J GHOSH	PP, ASSAM
19	AB/4342/2023 FIXED	LAKSHYA JYOTI DAS Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. M R CHOUDHURY	PP, ASSAM
20	AB/13/2024 FIXED	KULSUMA TALUKDAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. D A KAIYUM MR. A M AHMED P. GHOSH	PP, ASSAM
21	AB/27/2024 FIXED	SARITA DEVI JAIN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS S JAIN	PP, ASSAM
22	AB/43/2024 FIXED	ROFIKUL ALI HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
23	AB/86/2024 FIXED	SHAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
24	AB/88/2024 FIXED	MINHAJUL ALI AND ANR Versus THE STATE OF ASSAM	MR. S AHMED MR M RAHMAN MS. M. KHATUN MS N AKTAR	PP, ASSAM
25	AB/166/2024 FIXED	LUNA DEKA Versus THE STATE OF ASSAM	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM
26	AB/169/2024 FIXED	MD. SAFIUR RAHMAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM

27	AB/233/2024 FIXED	LENANCY TISSOPI Versus THE STATE OF ASSAM	MR M Z SHAH	PP, ASSAM
28	AB/270/2024 FIXED	KAMRUL HOQUE AND ANR Versus THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD	PP, ASSAM
29	AB/297/2024 FIXED	SOMBARU RAY Versus THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
30	AB/314/2024 FIXED	MONOWARA BEGUM AND 4 ORS. Versus THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
31	AB/319/2024 WITH LCR(SCANNED COPY), FIXED	TAZUM UDDIN @ TAZUMUDDIN @ MD. TAZUMUDDIN Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
32	AB/382/2024 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
33	AB/383/2024 FIXED	FORMUJ ALI Versus THE STATE OF ASSAM	MR A T M HUSSAIN	PP, ASSAM
34	AB/433/2024 FIXED	MOKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
35	AB/435/2024 FIXED	FAROOK JAHAN AHMED @ FARUK JAHAN (MILTON) AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B U LASKAR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA PP, ASSAM
36	AB/446/2024 FIXED	KANGKAN PATGIRI Versus THE STATE OF ASSAM	MR S N KRISHNATRAYA MR N RAY	PP, ASSAM
ORDERS				
37	Crl.Pet./97/2024 FIXED	SANDIP NATH Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR T CHHETRI	PP, ASSAM
38	Crl.Pet./99/2024 FIXED	DEEPAMONI PATHAK @ DEEPAMONI DAS Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. A K AZAD MR M HUSSAIN	PP, ASSAM
HEARING				
39	WP(C)/4361/2018 PART-HEARD, LCR 3 FILES, FIXED	MANAGEMENT OF HOTEL RAJMAHAL Versus HITRAM RAJBONSHI AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. P K PODDAR MR. S KHAN	GA, ASSAM MR. B K SEN (R-1) MR F HAQUE (R-1) MR. M A AHMED (R-1)
40	WP(C)/830/2022 PART-HEARD, FIXED	M/S SHIVASAIS OIL PALM PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA R SARMAH MR. L Deka MR B S DEKA MR. R B PHOOKAN	SC, AGRI. DEPARTMENT
WITH				
41	WP(C)/2746/2022	M/S SHIVASAIS OIL PALM PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 2 ORS	R SARMAH MR H K NATH	MR. M K CHOUDHURY (R3) MR. U CHOUDHURY (R3) SC, AGRI. DEPARTMENT
42	Crl.Rev.P./331/2009 WITH LCR 3 FILES AND PAPERBOOK, FIXED	BISHU MUKHERJEE and ORS. Versus THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM

43	Crl.Rev.P./323/2013 WITH LCR 3 FILES, OFFICE NOTE, B/O	BANWARILAL JALAN Versus THE STATE OF ASSAM and ANR.	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI	PP, ASSAM
44	Crl.Pet./644/2022 FIXED	GANGA PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	MR A ISLAM (r-2) PP, ASSAM
45	Crl.Pet./1048/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	BIDYUT BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. L R MAZUMDER	MR. D P BORAH (r-2) PP, ASSAM
46	Crl.Rev.P./524/2023 WITH LCR 3 FILES, FIXED	FARID UDDIN LASKAR Versus MANJUR ALOM LASKAR	MR. J LASKAR	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY

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